

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
CENTRAL ZONAL BENCH AT BHOPAL

OA No. 215/2024 (CZ) (NGT PB- OA 1092-2024)

IN THE MATTER OF:

***INDIFFERENT ATTITUDE OF NGT AND POLLUTION BOARD
ILLEGAL OPERATION OF JAGGERY MAKING UNITS APPEARING
IN SWADESH BHOPAL DATED 27.07.2024***

INDEX

Sr. No.	Particulars	Annexure	Page No.
1.	Action Taken Report on behalf of MPPCB in compliance of order dated 08.11.2024		1-6
2.	CPCB Guidelines for Pollution Control in Kolhus dated 03.08.2019	A-1	7-9
3.	Letter no 2022 and 2024 of MP PCB Regional Jabalpur dated 20.01.2025	A-2	10-11
4.	Ambient Air Quality Monitoring Report on the operations of the Gur Kolhu's (Jaggery Units) in terms of Hon'ble NGT order dated 08.11.2024	A-3	12-93
5.	MOEF&CC Notification No. 702 and 703 dated 12.11.2024	A-4	94-101
7.	Vakalatnama		102
8.	Proof of Service		103

BHOPAL

20.01.2025

FILED BY MP PCB

Through



PARUL BHADORIA

Advocate for MP PCB

Ph. No.:(+91)-8085977111

Email: parul.bhadoria04@gmail.com

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
CENTRAL ZONAL BENCH AT BHOPAL
OA No. 215/2024 (CZ) (NGT PB OA- 1092/2024)

IN THE MATTER OF:

INDIFFERENT ATTITUDE OF NGT AND POLLUTION BOARD ILLEGAL OPERATION OF JAGGERY MAKING UNITS APPEARING IN SWADESH BHOPAL DATED 27.07.2024

ACTION TAKEN REPORT ON BEHALF OF THE MADHYA PRADESH
POLLUTION CONTROL BOARD

The answering respondent most humbly submits:

1. That the Hon'ble National Green Tribunal (NGT) has taken suo motu cognizance in the present case which pertains to illegal operation of jaggery making units across various districts of Madhya Pradesh. The Hon'ble Tribunal vide order dated had directed the MP PCB to submit a report which duly was submitted by the Board on 26.09.2024. The same shall be hereinafter referred as the First Report.
2. That after the perusal of the above report dated 26.09.2024 the Hon'ble Tribunal while taking note of the fact that since jiggery making units are generally in operation in the month of November and February, the Hon'ble Tribunal vide order dated 08.11.2024 had passed directions to the MP PCB to submit fresh report on the following points:
 - a. to collect the data from all the district headquarters of Madhya Pradesh with regard to the jaggery furnaces and its compliance in accordance with the guidelines issued by the CPCB.

- b. In case of violations to take remedial measures, and
- c. submit the suggestions.

In compliance of the above order the action taken report is being filed by the Board.

ACTION TAKEN BY BOARD:

- 3. That presently the environmental norms applicable on jaggery units are the CPCB had issued "**Guidelines for Pollution Control in Kolhus**" on 13.08.2019. A Copy of these guidelines is filed herewith as **Annexure A-1**.

- 4. That the MP PCB had written to the District Collector, Narsinghpur regarding ensuring compliances of the CPCB guidelines by the jaggery units (**Annexure V of the First Report**). The Board had also written to the Superintendent Engineer Madhya Pradesh Viduyat Vitran Company Limited District-Narsinghpur for not supplying electricity to the jaggery units which were not complying with the CPCB Guidelines (**Annexure IV of the First Report**). The Board has again issued remainder letters to the office of District Collector and Electricity Department as well. The copy of the latest letters issued in this regard are filed herewith as **Annexure A-2**.

- 5. That in compliance of the above order the Board had prepared **Ambient Air Quality Monitoring Report on Gur Kolhu's (Jaggery Units)** which is enclosed as **Annexure-A-3**. A brief summary report has also been enclosed. The air quality report clearly expresses violation of the CPCB Guidelines, however before taking remedial measures against violation the answering respondent submits that certain issues/challenges must be considered since the Hon'ble Tribunal had sought suggestions from the Board. These issue/challenges are as follows:

JAGGERY UNITS ARE WHITE CATEGORY INDUSTRIES

6.1 That it is necessary to mention that the jiggery units are white category industries as notified by the MP PCB vide notification dated 20/01/2017 (This notification is **Annexure-III** of the first report dated 26.09.2024). Further after the passing of the previous order dated 08.11.2024 passed by the Hon'ble Tribunal, the Ministry of Environment, Forest and Climate Change had issued the notifications under Water (Prevention and Control) Act, 1974 and Air (Prevention and Control) Act, 1981 exempting white categories industries from taking CTE and CTO from the State PCB. Copy of these notifications are filed herewith as **Annexure A-4.**

6.2 The due to this exemption, it is difficult for the answering respondent to take action since under these consent conditions the Board can direct the unit for taking various pollution control measures. The consent granted also allows the State PCB to take action like closure in case of violation of rules. Such pollution control measures are included in the CPCB guidelines as well however in case of non-compliance by the jiggery units it is difficult for Board to take action against the operators who are farmers without the participation from District Administration and other concerned departments as it can create law and order situation.

SOCIO-ECONOMIC ASPECT

6.3 That as per the fact sheet of the Central Pollution Control Board, July 2022 India accounts for 70 percent of the world's jiggery production. Thus the jiggery units are important stakeholder in the economy and in terms of employment. However this industry is highly unorganized which poses

pragmatic challenges in the implementation of the CPCB guidelines.

6.4 That most jaggery units (without boilers) fall under the micro scale category and are self-registered in the MSME portal, based on their operational requirements. The main violation by these units as observed is not building a 10 metre chimney.

7. That in the first report dated 26.09.2024 the answering respondent had stated

"The Sector is unorganized sector and a part of agricultural allied activities hence it would be appropriate that local Administration, food department, Industry Departments & Agriculture departments shall initiate the action against the violators units."

The answering respondent again reiterates that it would be in the interest of justice to direct the concerned departments as mentioned above to take remedial action against the violators. The Board in this regards submits that the Enforcing action against Jaggery units might create legal and local issues. However, the board has issued notices to all units for compliance with CPCB guidelines. Due to the unorganized nature of the sector and considering the fact the any legislation related to farmers is sensitive, the Board submits that local authorities, food departments, industry departments, and agriculture departments should collaborate and take action at their level to ensure compliance. Thus it would be in the interest of justice to impleaed competent representatives from District administration of Betul, Amla, Chhindwara, Narsingpur & Kareli to ensure compliance at ground level.

8. That the jaggery units which are operating with boilers have taken **Consent To Establish** and **Consent To Operate** from the Board and are operating by following the condition as well the CPCB guidelines.
9. That it is also necessary to mention that the applicants in the connected OA 228/2024 (**M/s Mahakoushal Sugar and Power Industries v State of Madhya Pradesh & Ors.**) are in direct competitors of the farmers operating the jaggery units. As per the information provided by the Regional Officers of the Board there is a deliberate competition to get the sugarcanes at lower prices which is the raw material for both industries jaggery as well as sugar. Thus any attempt to advance commercial interests by any litigant under the guise of environment protection must be avoided.
10. That the present action taken report may be taken on record.

BHOPAL

20.01.2025

Through **FILED BY MP PCB**



PARUL BHADORIA
Advocate for MPPCB

Ph. No.:(+91)-8085977111
Email: parul.bhadoria04@gmail.com



ANNEXURE A-1ANNEXURE A-1

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA

SPEED POST

CPCB/IPC-V/Kolhu/2019

August 13, 2019

To

All State Pollution Control Boards/ PCCs
(As Per List)

Sub: Guidelines for Pollution Control in Kolhus-reg.

Sir,

The Hon'ble National Green Tribunal, New Delhi, vide its order dated 22/11/2017, directed as below:

"...The State Pollution Control Board and Central Pollution Control Board may issue appropriate order in the interest of environment and ecology in relation to the operation of Kolhus in the State of Uttar Pradesh..."

Pursuant to the above, CPCB issued "Guidelines for Pollution Control in Kolhus", on 13/6/2018, for the state of Uttar Pradesh.

A copy of the above guidelines is enclosed for reference and implementation, for ensuring pollution control in Kolhus.

Yours faithfully

(Ajay Aggarwal)
AD & Div. Head, IPC-V

Encl: as above

Copy to:

All Regional Directorates of CPCB

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
निर्गत... NP/119/2
दिनांक 13/8/19

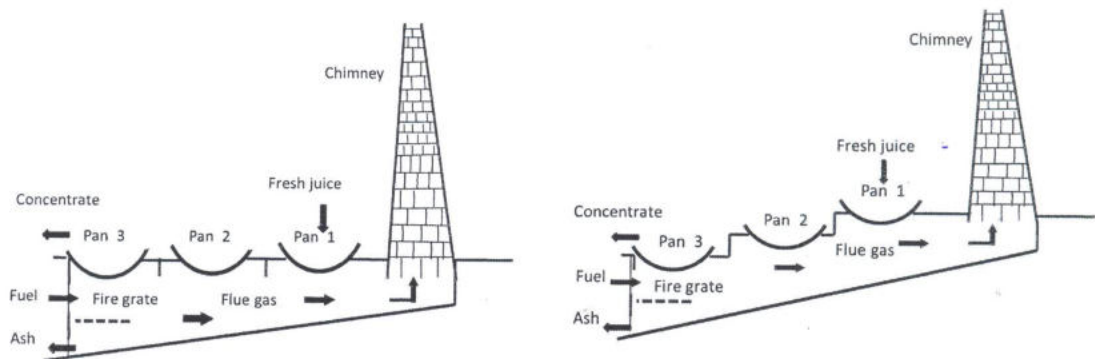
O/c.



CENTRAL POLLUTION CONTROL BOARD
(Ministry of Environment, Forest and Climate Change, Govt. of India)
'Parivesh Bhawan', East Arjun Nagar
Shahdara, Delhi-110032

Guidelines for Pollution Control in Kolhus (Jaggery Units)

1. The *Kolhus* shall not be allowed to set up at locations within 0.5 km distance from approved habitation, schools, hospitals and the sensitive zones.
2. Only dried bagasse, wood and the agricultural residues/wastes shall be used as fuel. In no case rubber, used tyres, plastic etc. shall be fired in furnace.
3. Improved/energy efficient furnace shall be used by *Kolhus*. The furnace shall be made of masonry bricks or refractory bricks. Use of mud or soil in place of bricks should be avoided. The furnace shall be constructed in such a way that it ensures multi-pan (more than one pan in series) heating as shown in Figure(s) below for utilisation of heat contained by flue gases. The Pan 3 is used for evaporation of the juice to achieve the desired concentration for making Jaggery/*Gur*. The hot flue gases further transfer heat to preheat the Pan 2 and Pan 1.



The number of Pans may range from 2 to 5 depending upon the design of furnace. As the flue gas transfer the heat to the Pan, its temperature reduces. The remaining heat in the flue gas is further utilised to preheat the juice in the subsequent Pans. The *Kolhus* with production capacity of ≤ 2 MT/day have a choice to adopt either single pan or multi-pan arrangement.

4. A flap shall be installed on fuel feed hole of furnace to control excess air. There shall be provision of fire grate for efficient burning of fuel in the furnace. The ash generated would be collected from bottom of the furnace. A provision of baffles in flue gas path leading to stack (chimney) should be made to contain the particulate matter.
5. The height of stack shall be prescribed by the State Pollution Control Board depending upon the local conditions, but it shall not be less than 10 m. The *Kolhus* without stack shall not be permitted.
6. The limit of particulate matter (PM) in flue gas shall be prescribed by the State Pollution Control Board depending upon the local conditions, but it shall not be more than 500 mg/Nm³.
7. The solid wastes generated from the *Kolhus* shall be reused or properly disposed. The bagasse shall be used as fuel in the furnace. Scum collected from pan and ash shall be utilised as soil conditioner in agricultural land.
8. The washings of pans shall be disposed through soak pit.
9. The *Kolhus* shall ensure cleanliness and hygienic conditions in the premises.

-----XXX-----

ANNEXURE A-2

रवींद्र पोस्ट

स्मरण पत्र/एनजीटी महत्वपूर्ण



क्षेत्रीय कार्यालय,
मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड,
स्कीम नं० 5, प्लॉट नं. 455 / 456, विजयनगर, जबलपुर-482002

Phone & Fax-0761-4042780 E-Mail romppcbjbp@rediffmail.com

क्रमांक 2022/क्षे.का./प्रनिबो/2025
प्रति,

जबलपुर, दिनांक 20/11/25

अधीक्षण यंत्री (संचालन एवं संधारण)
म0प्र0 पूर्व क्षेत्र विद्युत वितरण कंपनी लिमिटेड
नरसिंहपुर जिला-नरसिंहपुर

विषय :- नरसिंहपुर जिले में संचालित गुड उद्योगो को केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा जारी गाईडलाईन का पालन कराये जाने के संबंध में।

संदर्भ :- 1-केन्द्रीय प्रदूषण नियंत्रण बोर्ड नई दिल्ली द्वारा जारी गाईडलाईन दिनांक 13/06/2018
2-इस कार्यालय का पत्र क्रमांक 782 दिनांक 31/08/2021
3-इस कार्यालय द्वारा समय समय पर जारी अन्य पत्र।

उपरोक्त विशयान्तर्गत लेख है नरसिंहपुर जिले में गुड उद्योग/भट्टिया अस्थाई रूप से 03 से 04 माह संचालित की जाती है। गुड उद्योगो हेतु केन्द्रीय प्रदूषण नियंत्रण बोर्ड नई दिल्ली द्वारा दिनांक 13/06/2018 को गाईडलाईन जारी की गई है जिसकी प्रति संलग्न है। इन भट्टियों से समान्यतः जल/वायु प्रदूषण की समस्या होती है तथा इनके द्वारा बोर्ड से सम्मति भी प्राप्त नहीं की जाती है। केन्द्रीय प्रदूषण नियंत्रण बोर्ड की मार्गदर्शिका के अनुसार मुख्य रूप से निम्नलिखित बिन्दुओ का उल्लेख है :-

1. गुड भट्टी की स्थापना आबादी क्षेत्र/अस्पताल/संवेदन गील इलाको से 500 मीटर से अधिक दूरी पर स्थापित होना चाहिये।
2. इससे संलग्न चिमनी की उचाई कम से कम 10 मीटर उची होना चाहिये।
3. धुलाई प्रक्रिया से उत्पन्न दूषित जल को सोक पिट के माध्यम से डिस्पोजल किया जाना आव यक है।

इस हेतु केन्द्रीय प्रदूषण नियंत्रण बोर्ड नई दिल्ली द्वारा जारी गाईडलाईन की प्रति संलग्न है। कृपया उपरोक्तानुसार निदेशो का पालन सुनिश्चित कराये जाने के पश्चात ही इन उद्योगो को विद्युत कनेक्शन दिया जावे। कृपया पत्र पर अवश्यक कार्यवाही सुनिश्चित करावे। गुड उद्योगो/भट्टियो के संबंध में माननीय राष्ट्रीय हरित अधिकरण की सेन्ट्रल जोनल बेंच में प्रचलित प्रकरण ओ.ए. नं 1092/2024 भी विचाराधीन है।
संलग्न-उपरोक्तानुसार

(आलोक कुमार जैन)
क्षेत्रीय अधिकारी

पृ-----/क्षे का/प्रनिबो/2025.
प्रतिलिपि:-

जबलपुर,दिनांक-----

1. कलेक्टर नरसिंहपुर जिला-नरसिंहपुर की ओर सूचनार्थ एवं आव यक कार्यवाही हेतु प्रेषित।
2. अनुविभागीय अधिकारी नरसिंहपुर/गाडरवाडा/करेली की ओर सूचनार्थ एवं लेख है कि गुड भट्टियो की स्थापना/संचालन के पूर्व केन्द्रीय प्रदूषण नियंत्रण बोर्ड की गाईडलाईन का पालन सुनिश्चित कराने का कष्ट करे।
3. जिला खाद्य अधिकारी जिला-नरसिंहपुर की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

(आलोक कुमार जैन)
क्षेत्रीय अधिकारी



क्षेत्रीय कार्यालय,
मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड,
स्कीम नं० 5, प्लॉट नं.455/456, विजयनगर, जबलपुर-482002
Phone & Fax-0761-4042780 E-Mail romppcbjbp@rediffmail.com

कमांक 2024/क्षे.का./प्रनिबो/2025
प्रति,

जबलपुर, दिनांक 20/11/25

✓ जिला व्यापार एवं उद्योग केन्द्र
नरसिंहपुर जिला-नरसिंहपुर

विषय :- नरसिंहपुर जिले में संचालित गुड उद्योगों को केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा जारी गाईडलाईन का पालन कराये जाने के संबंध में।

संदर्भ :- 1-केन्द्रीय प्रदूषण नियंत्रण बोर्ड नई दिल्ली द्वारा जारी गाईडलाईन दिनांक 13/06/2018
2-इस कार्यालय द्वारा आपको समय समय पर जारी पत्र।

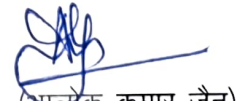
—00—

उपरोक्त विशयान्तर्गत लेख है नरसिंहपुर जिले में गुड उद्योग/भट्टिया अस्थाई रूप से 03 से 04 माह संचालित की जाती है। गुड उद्योगों हेतु केन्द्रीय प्रदूषण नियंत्रण बोर्ड नई दिल्ली द्वारा दिनांक 13/06/2018 को गाईडलाईन जारी की गई है जिसकी प्रति संलग्न है। इन भट्टियों से समान्यतः जल/वायु प्रदूषण की समस्या होती है तथा इनके द्वारा बोर्ड से सम्मति भी प्राप्त नहीं की जाती है। केन्द्रीय प्रदूषण नियंत्रण बोर्ड की मार्गदर्शिका के अनुसार मुख्य रूप से निम्नलिखित बिन्दुओं का उल्लेख है :-

1. गुड भट्टी की स्थापना आबादी क्षेत्र/अस्पताल/संवेदनशील इलाकों से 500 मीटर से अधिक दूरी पर स्थापित होना चाहिये।
2. इससे संलग्न चिमनी की उचाई कम से कम 10 मीटर उची होना चाहिये।
3. धुलाई प्रक्रिया से उत्पन्न दूषित जल को सोक पिट के माध्यम से डिस्पोजल किया जाना आवश्यक है।

इस हेतु केन्द्रीय प्रदूषण नियंत्रण बोर्ड नई दिल्ली द्वारा जारी गाईडलाईन की प्रति संलग्न है। कृपया उपरोक्तानुसार निर्देशों का पालन सुनिश्चित कराये जाने पर ही आपके स्तर से अनुमति जारी की जावे। गुड उद्योगों/भट्टियों के संबंध में माननीय राष्ट्रीय हरित अधिकरण की सेन्ट्रल जोनल बेंच में प्रचलित प्रकरण ओ.ए. नं 1092/2024 भी विचाराधीन है।

संलग्न-उपरोक्तानुसार


(आलोक कुमार जैन)
क्षेत्रीय अधिकारी

पृ-----/क्षे.का./प्रनिबो/2025,
प्रतिलिपि:-

जबलपुर, दिनांक-----

1. कलेक्टर नरसिंहपुर जिला-नरसिंहपुर की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
2. अनुविभागीय अधिकारी नरसिंहपुर/गाडरवाडा/करेली की ओर सूचनार्थ एवं लेख है कि गुड भट्टियों की स्थापना/संचालन के पूर्व केन्द्रीय प्रदूषण नियंत्रण बोर्ड की गाईडलाईन का पालन सुनिश्चित कराने का कष्ट करे।
3. जिला खाद्य अधिकारी जिला-नरसिंहपुर की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

(आलोक कुमार जैन)
क्षेत्रीय अधिकारी

*Ambient Air Quality Monitoring Report on
Gur Kolhu's (Jaggery Units)*

*"As per Hon.NGT, Bhopal Case No 215/2024(CZ),
1092/2024(PB) Dated 08.11.2024*



Submitted By

*Central Laboratory, M.P. Pollution Control Board,
Bhopal*

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
CENTRAL ZONAL AT BENCH, BHOPAL

OA No. 215/2024

IN THE MATTER OF:

INDIFFERENT ATTITUDE OF NGT AND POLLUTION BOARD ILLEGAL OPERATION OF JAGGERY MAKING UNITS APPEARING IN SWADESH BHOPAL DATED 27.07.2024

INDEX

S.NO.	PARTICULARS	PAGE NO.
1.0.	Introduction	1-2
2.0.	Method	2-5
2.1.0	Manual Manufacturing Process	3-4
2.2.0	Automatic Jaggery Manufacturing Process	4-5
3.0.	STUDY AREA	6-20
	Table No:-1 Ambient Air Monitoring Location Details as per NGT OA Number 215/2024 (CZ), Dated 08.11.2024	7-10
3.1	Monitoring area Geo-Tagging Photos	10-17
3.2	Monitoring area Sampling Photographs	18-20
4.0	FIELD OBSERVATIONS	21-22
4.1	Status of Air Pollution Management	21-22
5.0	OBSERVATION TABLE & GRAPHS	22-27
6.0	RESULTS & DISCUSSION	28
7.0	CONCLUSION	29
8.0	RECOMMENDATIONS	29-32

LIST OF TABLE & GRAPHS

Table No:-1	Ambient Air Monitoring Location Details as per NGT OA Number 215/2024 (CZ), 1092/2024 (PB) Dated 08.11.2024.
Table No:-2	Results of Ambient Air Monitoring Betul Region
Table No:-3	Results of Ambient Air Monitoring Amla Region
Table No:-4	Results of Ambient Air Monitoring Narsingpur Region
Table No:-5	Results of Ambient Air Monitoring Kareli Region
Table No:-6	Results of Ambient Air Monitoring Datia Region
Table No:-7	Results of Ambient Air Monitoring Datia Region
Graph No:-1	Concentration of Respirable Suspended Particulate Matter (PM10)
Graph No:-2	Concentration of Fine Particulate Matter (PM2.5)
Graph No:-3	Concentration of Oxides of Nitrogen (as NO2)
Graph No:-4	Concentration of Sulphur Dioxide (SO2)
Graph No:-5	Concentration of Carbon Monoxide (CO)

List of Annexures

Annex:-1	List of Jaggery Furnaces in Madhya Pradesh
Annex:-2	Joint Declaration & photo evidence document of the non-operational unit in Chhindwara
Annex:-3	Panchnama
Annex:-4	OA Number 215/2024 (CZ), 1092/2024(PB) Dated 08.11.2024

EXECUTIVE SUMMARY

Jaggery is a natural sweetener made from sugarcane juice and is widely used in households, eateries and industries. Manufacturing is simple, low-cost and has growing demand. Sugarcane with a minimum 19.0 brix reading is the main raw material of jaggery. Soda or bhindi juice is used in processing. Manually Sugarcane juice is extracted, filtered, boiled and stirred while removing foam for a golden-yellow color. The thickened juice is poured into molds to form blocks (1–12 kg) and packed in gunny bags. On average, 10 kg of jaggery from 100 kg of sugarcane is a standard yield, as jaggery production generally converts about 10–12% of the sugarcane's weight into jaggery. Automatically Process can be electrically or diesel-powered extraction with 60–70% efficiency. Juice is filtered, boiled (110–115°C for 2–3 hours) and formed into the desired product (molded, liquid, or granulated).

As per direction of the Honorable NGT (National Green Tribunal) in OA number 215/2024 (CZ) and 1092/2024 (PB), Central Lab, Bhopal along with regional lab of Gwalior conducted air quality monitoring from 27th November to 30th November 2024 and from 03rd Dec to 08th December 2024 conducted air quality monitoring along with regional labs Chhindwara & Jabalpur 2024, in Datia, Betul, Amla, Narsinghpur and Kareli where jaggery units are located in Madhya Pradesh. Almost all units especially in Chhindwara, were non-operational during the monitoring. The air quality of the area was compared with NAAQS 2009, where it was observed that PM10 & PM2.5 exceed the prescribed limits for 24 hours monitoring and other gaseous pollutant were within the prescribed limits of 24 hours monitoring. In all the regions PM10 observed range between 123.7 µg/m³ to 236.92 µg/m³, PM2.5 between 41.59 µg/m³ to 138.56 µg/m³. Whereas various gaseous pollutants i.e. NO₂, SO₂ & CO ranges between 9.93 µg/m³ to 46.94 µg/m³ concentration of NO₂, 2 µg/m³ to 3.93 µg/m³

concentration of SO₂ & Concentration of CO ranges between 0.61 mg/m³ to 1.09 mg/m³.

The concentrations of PM₁₀ and PM_{2.5} exceeding the NAAQS 2009 limits, indicating a significant air pollution problem in the defined regions. This may be a potential health risk to the local population due to the heavy dust and the surrounding environment, suggesting a need for improved air pollution control measures in the Jaggery units. The guideline issued by the Central Pollution Control Board (CPCB) in letter No. 2541 dated 13/06/2018 there is a need for better air pollution management practices, such as increased stack heights, and possibly relocating some units away from residential areas to mitigate the impact of air pollution.

The guidelines issued by CPCB to control pollution from Kolhus have imposed their restrictions on proximity to residential areas, schools, and hospitals (min. 0.5 km). The guideline also prescribed that specific fuels like bagasse and agricultural residues are allowed, Use of energy-efficient masonry furnaces with multi-pan setups, Minimum stack height shall be of 10 meters and proper re-use of solid waste and its proper disposal (e.g., bagasse as fuel, ash as soil conditioner). Challenges that are being observed during the monitoring are:- the jaggery sector is unorganized and temporary in nature as they keep changing their operator, which makes compliance difficult. Most units are micro-scale and located in agricultural fields.

This report highlights the unregulated nature of the jaggery industry and the associated environmental concerns, focusing on emissions exceeding air quality standards and suggesting a collaborative regulatory approach.

1.0. Introduction:

Jaggery, a traditional Indian sweetener derived from sugarcane juice, holds a significant place in daily culinary practices across households, eateries, restaurants, clubs, hostels, and even certain industrial sectors. It is well-regarded not only for its natural sweetness but also for its nutritional benefits, as it retains the minerals and vitamins present in sugarcane juice. The manufacturing process of jaggery is straightforward, requiring minimal capital investment, and its production continues to see growing demand due to its widespread applications, particularly in food preparation and confectionery.

Jaggery is an unrefined, non-centrifugal sugar that is integral to various cultural and culinary traditions in India. Alongside jaggery, other sugar products like khandsari (cottage sugar) are produced from sugarcane. The method of extracting juice typically involves roller mills, which are used in most jaggery-producing regions.

In addition to the widespread use of jaggery, environmental considerations also play a role in the production process. In this context, as per the directives of the HonorableNGT (National Green Tribunal) in Bhopal under case numbers 215/2024 (CZ) and 1092/2024 (PB), investigations were conducted to assess the environmental impact of jaggery production units in different areas. The findings from these investigations were compiled into detailed tables and graphs.

In reference of Head office letter No 3780/विधि/NGT/(CZ)/प्रनिबो Dated 12/11/2024, Regional offices of the board provided details of jaggery units establish in their respective areas. Details appended in Annex-1,The inventory reveals that only three Regional Offices having operational jaggery units via:

1. Regional Office, Gwalior
2. Regional Office, Jabalpur
3. Regional Office, Chhindwara

Central Laboratory in coordination with respective Regional Offices conducted representative monitoring due to time constraint in the areas i.e. Betul, Amla, Chhindwara, Narsinghpur, Kareli, and Datia. A joint monitoring team from the Central Laboratory of MPPCB (Madhya Pradesh Pollution Control Board) and the regional office's Jabalpur, Chhindwara, and Gwalior carried out comprehensive air quality monitoring between November 27th and December 8th, 2024. This monitoring focused on ambient air quality, ensuring compliance with the National Ambient Air Quality Standards (NAAQS 2009) and CPCB guidelines. The results of this investigation provide valuable insights into the environmental effects of jaggery production, with geotagged photographs and other documentation (panchnama – Annex:-3) included for further analysis and review.

2.0. Method:

- The jaggery manufacturing process follows two primary methods, viz. 1) Manual Manufacturing Process 2) Automatic Jaggery Manufacturing Process, with the small-scale production method being the most common. Here's a breakdown of the process:

2.1. Manual Manufacturing Process:

- **Juice Extraction:** Fresh sugarcane is harvested, and the juice is extracted. The juice is then filtered to remove impurities.

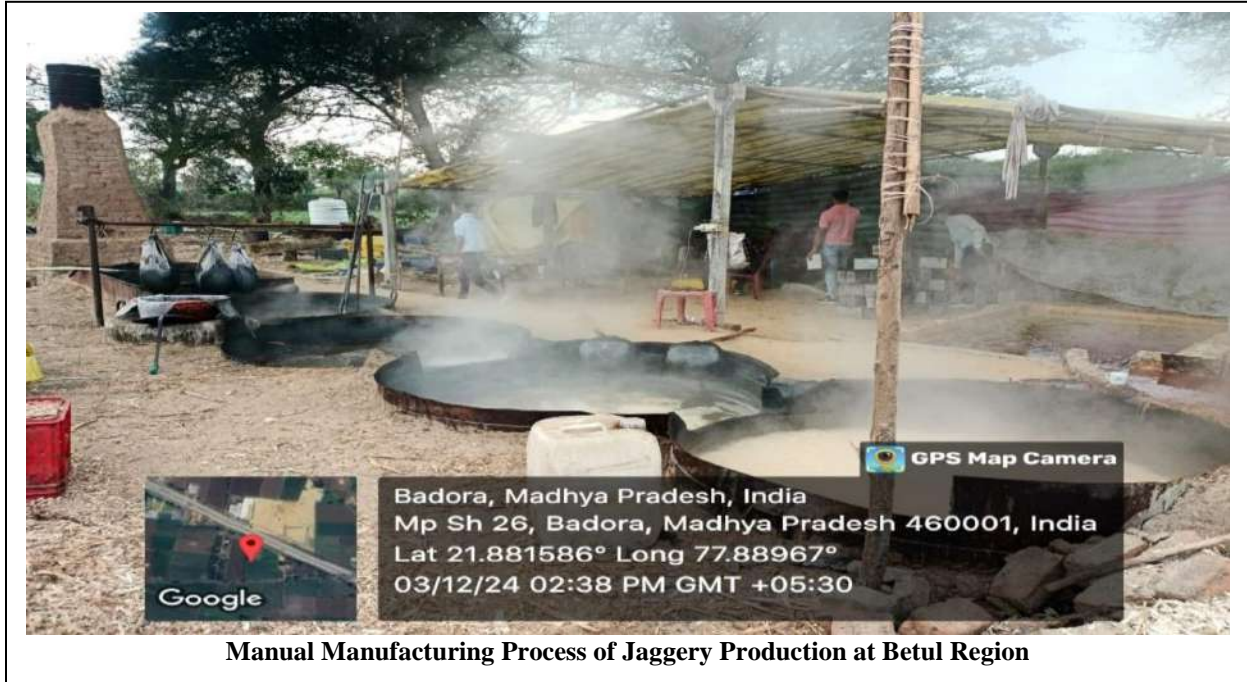
- **Boiling:** The filtered juice is boiled in wide, shallow iron pans. During this process, continuous stirring is done, and soda or bhindi juice is added in the required quantity. As the juice boils, brownish foams rise to the top, which are removed to achieve the desired golden yellow color of the jaggery.
- **Cooling and Formation:** As the consistency of the juice thickens, it is poured into small to medium-sized iron or aluminum cans, where it cools and forms blocks. The size of the jaggery blocks can vary, typically ranging from 1 kg to 12 kg.
- **Packing:** After cooling, the jaggery blocks are packed into gunny bags of varying capacities for storage and transport.

Key Details:

- **Raw Material:** The primary raw material is sugarcane, which should have a minimum Brix reading of 19.0. The juice extraction yields about 45% of juice from the sugarcane.
- **By-products and Additives:** Soda or bhindi juice is used in the boiling process and is available locally.
- **Yield:** From 100 kg of sugarcane, approximately 10 kg of jaggery is produced.

Process Flow Chart:

Juice Extraction → 2. Filtration and Boiling → 3. Cooling and Packing.



2.2. Automatic Jaggery Manufacturing Process:

The automatic jaggery manufacturing process is driven by either an electrical motor or a diesel engine, offering greater efficiency and higher production capacity compared to the manual process. Here's a detailed breakdown of the steps involved:

- **Juice Extraction:** The extraction of juice from sugarcane in the automatic process ranges between 60% to 70 percent. This is significantly higher than the manual process, ensuring more efficient utilization of raw material. The extracted juice is then filtered to remove suspended impurities, using either cotton cloth or a fine mesh screen.

- **Clarification and Boiling:**After the juice is clarified, the temperature of the boiling mass is increased to around 110-115°C.The boiling process takes about 2 to 3 hours, during which the juice undergoes evaporation and thickening.
- **Striking Point and Brix Content:**Once the desired **striking point** temperature and **brix content** are reached, the slurry, which is a semi-fluid or pasty concentrate, is formed.The slurry is then tipped off for further processing.
- **Cooling and Processing:**The slurry is further cooled and processed to achieve the desired final form. Depending on the type of jaggery being produced, this could involve:
 - **Moulding:** Solid jaggery blocks are formed.
 - **Liquid:** The jaggery is kept in liquid form.
 - **Granulation:** The jaggery is processed into small granules.



Automatic Manufacturing Process of Jaggery Production at Amla Region

3.0. Study Area:

3.0.1 Betul, Madhya Pradesh: Betul is Municipal Council town in Madhya Pradesh, India. It is the administrative head-quarter of Betul district and forms the southernmost part of the Narmadapuram Division. Betul is located at 21.92°N 77.9°E, near the geographical center point of modern India. It has an average elevation of 658 m (2,159 ft).

3.0.2. Amla, Madhya Pradesh: Amla is a municipality located in Betul district in the Indian state of Madhya Pradesh. It is the administrative centre and only municipality of the Amla Subdivision. Amla is located at 21.924335°N 78.127856°E. The city is divided into 18 wards. Amla is the sub-district headquarters. The district headquarters is Betul.

3.0.3. Chhindwara, Madhya Pradesh: Chhindwara is a major city in India and a Municipal Corporation in the Chhindwara district in the Indian state of Madhya Pradesh. Chhindwara is located at 22.07°N 78.93°E. Chhindwara is one of the largest cities in the Satpura range and the largest district in terms of area in Madhya Pradesh.

3.0.4. Narsinghpur, Madhya Pradesh: Narsinghpur district is situated in the central part of Madhya Pradesh in central India. It is a district under Jabalpur division. Narsinghpur is located at 22.948°N 79.195°E. It has an average elevation of 347 meters (1,138 ft).

3.0.5. Kareli, Madhya Pradesh: Kareli is a city and a Municipality in the Indian state of Madhya Pradesh. Kareli is financial capital of the district Narsinghpur. Kareli is considered as best production town for Jaggery in India. Jaggery

produced in Kareli is a single kadhajaggery which is highly demanded in many parts of India. Kareli is located at 22.9336171°N 79.0622162°E. It has an average elevation of 348 meters (1,142 ft).Kareli is a Tehsil Headquarter and a Development Block in Narsinghpur District.

3.0.6. Datia, Madhya Pradesh:Datia, also known as Daityavakra is the district headquarter of the Datia District in north central Madhya Pradesh, a state of Central India.The city is 71 km from Gwalior, 325 km south of New Delhi and 344 km north of Bhopal.Datia is located at 25.67°N 78.47°E.It has an average elevation of 302 meters (990 feet).

Total 5 Sampling locations each were selected at Betul, Amla, Chhindwara, Narsingpur& Kareli regions and 9 Sampling locations were selected at Datia region are monitored during the operational time of the Jaggery unit.

Table No:-1 Ambient Air Monitoring Location Detailsas per NGT OA Number 215/2024 (CZ), 1092/2024 (PB) Dated 08.11.2024

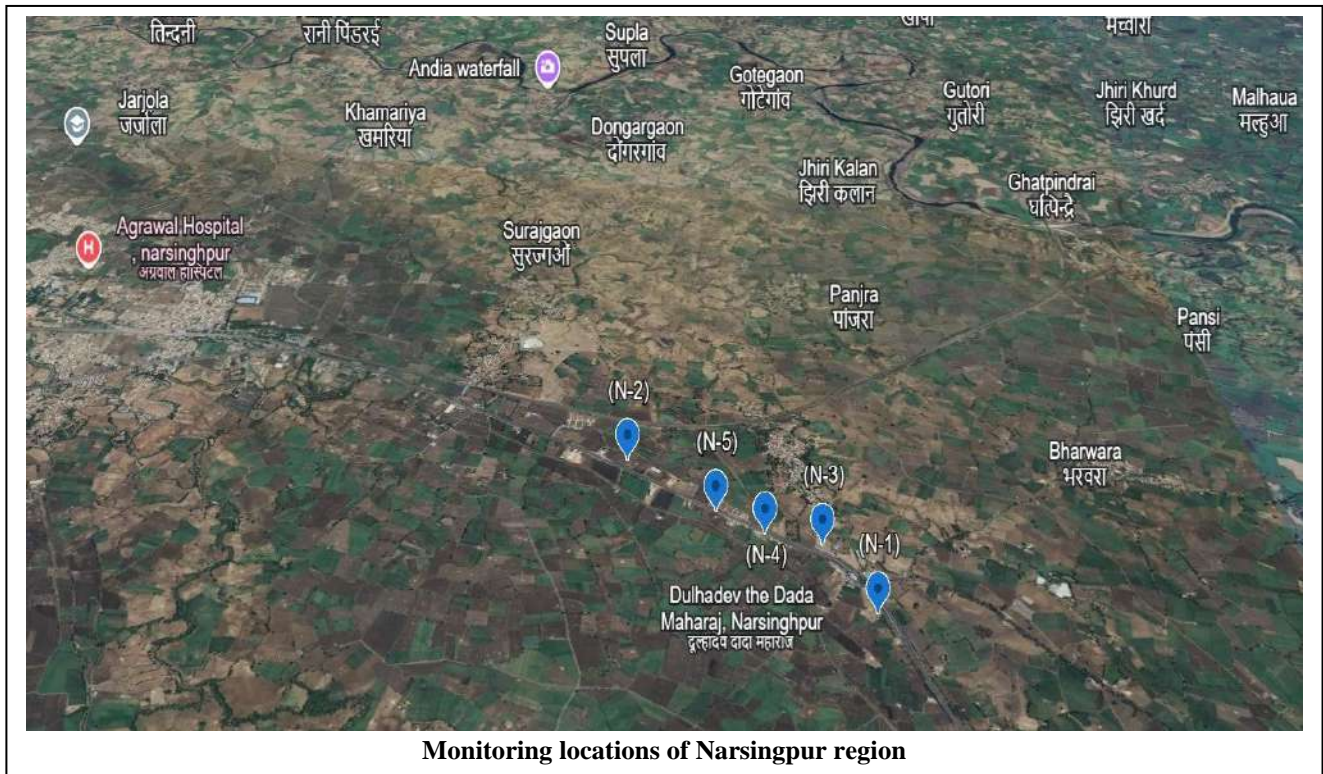
Betul Region						
S.No.	Sampling Location	Location Code	Latitude	Longitude	Unit Representative	Contact Number
1.	Near NH-47, Kosmi, Betul (M.P) approx. 20 meter from highway	(B-1)	21°53'36"N	77°52'38"E	Shri Bharat Yadav	9752392832
2.	Near NH-47, Badora, Betul (M.P) approx. 100 meter from highway	(B-2)	21°52'51"N	77°53'25"E	Shri Omkar Sherle	8770204805
3.	Near Four Lane Road, Betul (M.P) approx. 50 meter from highway	(B-3)	21°52'02"N	77°55'11"E	Shri Sunil Kashyap	8077698077
4.	Near village Arjunwadi, Betul, (M.P)	(B-4)	21°51'57"N	77°55'20"E	Shri Arjun Verma	8534049466

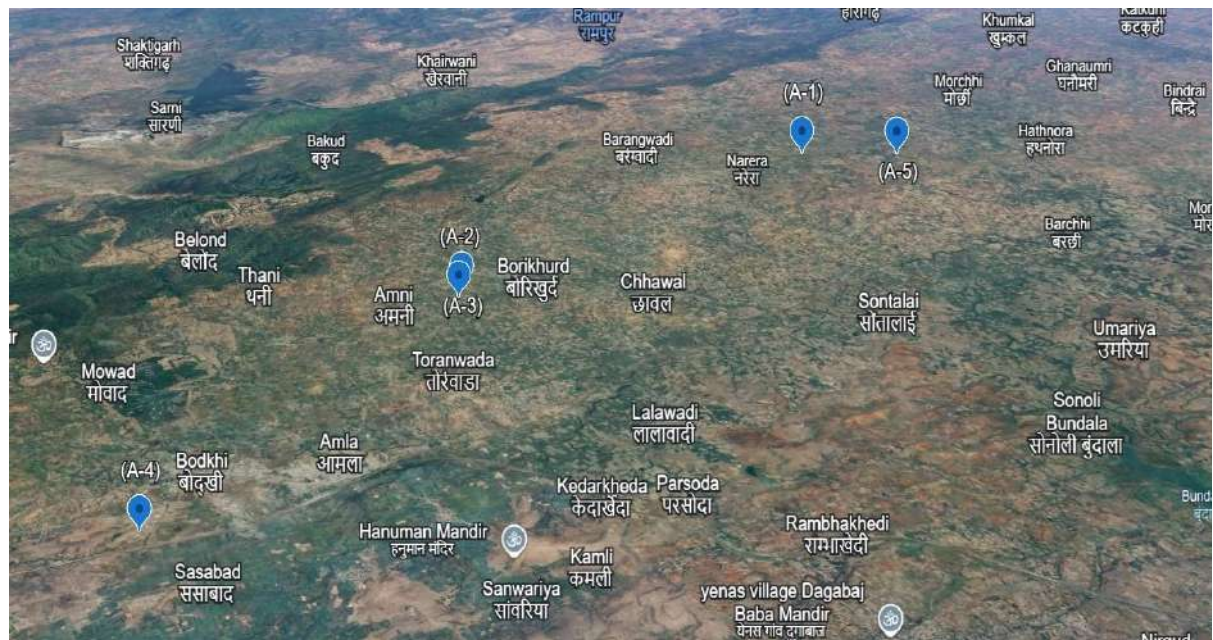
5.	Near village Guwadi, Ranipur road, Betul (M.P) approx. 50 meter away from main road	(B-5)	22°02'28"N	78°00'56"E	Shri Anant Mehto	9425637 880
Amla Region						
1.	Near village Borikhurd, panchayat borikhurd, Amladistbetul (M.P) approx. 50 meter away from main road	(A-1)	22°00'00"N	78°18'00"E	Shri Ramesh Yadav	8770895 254
2.	Near village Shivpuri, borikhurd, Amladistbetul (M.P) approx. 50 meter away from main road	(A-2)	21°57'57"N	78°10'30"E	Shri Kaliram Dathoriya	8349608 501
3.	Near village Shivpuri, borikhurd, Amladistbetul (M.P) approx. 50 meter away from main road	(A-3)	21°58'10"N	78°10'40"E	Shri Jagdish Patwari	9522156 069
4.	Near village Hasalpur, Amla distbetul (M.P) approx. 50 meter away from main road	(A-4)	21°55'21"N	78°05'51"E	Shri Harish Sahu	9425671 184
5.	Near village Dehalwada, Bordehi, Amla dist Betul (M.P) approx. 50 meter away from main road	(A-5)	21°59'19"N	78°19'19"E	Shri Pittu Yadav	9131355 808
Narsinghpur Region						
1.	Near village Dokarghat, panchayat dokarghatdistnarsinghpur (M.P) approx. 50 meter away from AH 43	(N-1)	22°55'40"N	79°15'30"E	Shri Guddu Patel	9837381 129
2.	Near village Dokarghat, panchayat dokarghatdistnarsinghpur (M.P) 80 meter away from AH 43	(N-2)	22°56'10"N	79°14'42"E	Shri Mahesh Rai	8510881 544
3.	Near village Dokarghat, panchayat dokarghatdistnarsinghpur (M.P) approx. 50 meter away from AH 43	(N-3)	22°55'54"N	79°15'21"E	Shri Ramroop Patel	9258347 529

	pur (M.P)80 meter away from AH 43					
4.	Near village Dokarghat, panchayat dokarghatdistnarsinghpur (M.P) 50 meter away from AH 43	(N-4)	22°55'55"N	79°15'10"E	Shri Babulal Patel	9920548415
5.	Near village Dokarghat, panchayat dokarghatdistnarsinghpur (M.P) 70 meter away from AH 43	(N-5)	22°55'59"N	79°15'01"E	Shri Mohammad Javed	8171283631
Kareli Region						
1.	Near village Imaliya Kareli tehsil distNarsinghpur (M.P) 50 meter away from NH 44	(K-1)	22°56'40"N	79°03'11"E	Shri Hemant Rajput	9993222400
2.	Near village Kodsa panchayat Kodsa, Kareli tehsil distNarsinghpur (M.P) 50 meter away from NH 44	(K-2)	22°57'32"N	79°01'38"E	ShriIstgaar	6398656055
3.	Near village Lutwara panchayat Khairi, Kareli tehsil distNarsinghpur (M.P) 50 meter away from NH 44	(K-3)	22°57'42"N	79°01'28"E	ShriGaalif	9860884990
4.	Near village Linga Pipariya, Kareli tehsil distNarsinghpur (M.P) 50 meter away from NH 44	(K-4)	22°57'43"N	79°01'31"E	Shri Mohmmad Kallu	7869550713
5.	Near village Kodsa, Kareli tehsil distNarsinghpur (M.P) 50 meter away from NH 44	(K-5)	22°57'03"N	79°01'50"E	Shri Mohmmad Mopathali	8989644978
Datia Region						
1.	Mr. Shivhare brick kiln BadonkalaTirahavill-Goraghat, Distt- Datia (M.P.)	(G-1)	25°48'37"N	78°23'11"E	Shri. Balkrishan pachkhara	

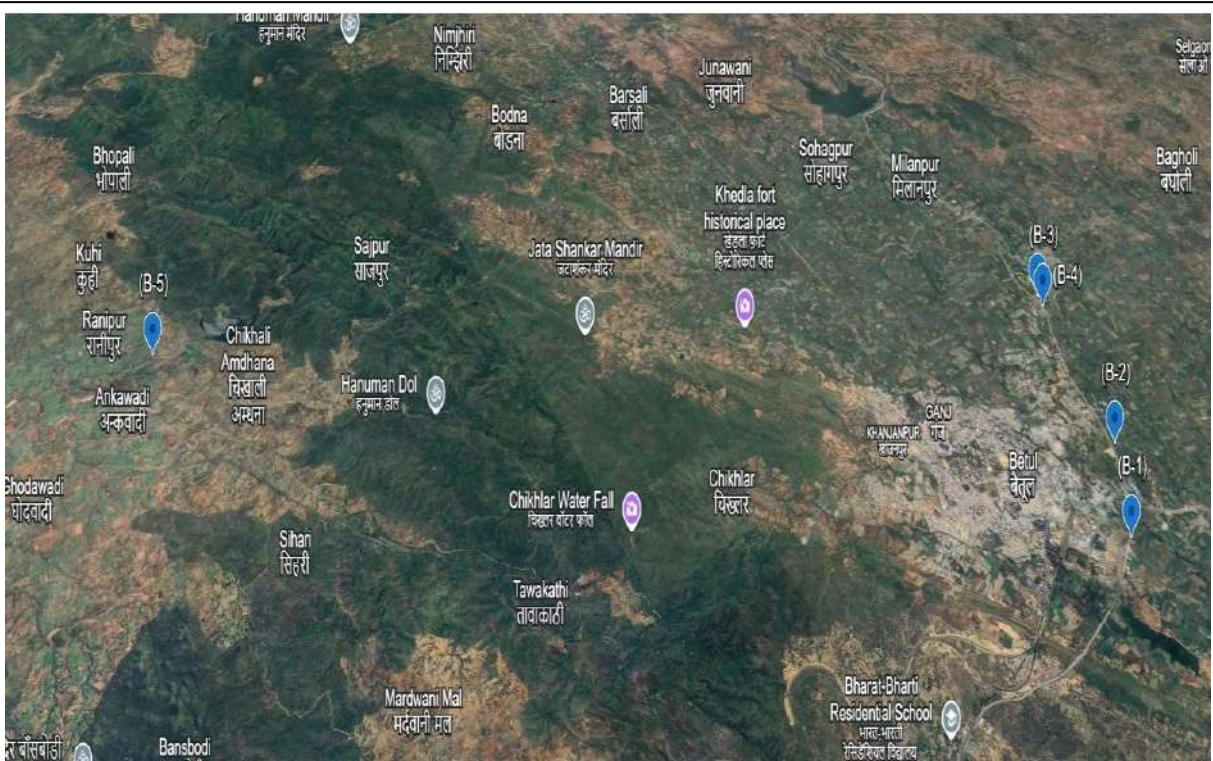
2.	Mr. Naresh Shivhare (Sarpanch) near Rajan Temple Badonkala , Distt- Datia (M.P.)	(G-2)	25°48'13"N	78°23'00"E	Shri. Banti Guraja
3.	Mr. Vikas Dubey Ciller Unit, Vill- Sunari Indergarh roadDistt- Datia.	(G-3)	25°50'16"N	78°24'21"E	Shri. Vikas Dubey
4.	M/s. Jayant Jaggery Product.Pvt. Ltd. Vill- Bhadona, Sunari Distt- Datia.	(G-4)	25°50'47"N	78°24'55"E	M/s. Jayant JaggeryProdu ct.Pvt. Ltd..
5.	M/s. Jay banshiwale filling station, vill- Sunari, Indergarh road Distt-Datia.	(G-5)	25°50'28"N	78°24'48"E	Shri. Najim Khan
6.	Mr. Dashrath Sahu, vill- Sunari, Indergarh road Distt-Datia.	(G-6)	25°49'57"N	78°24'03"E	Shri. kram Khan
7.	Mr. Hariram, vill- Sunari, Indergarh road Distt-Datia.	(G-7)	25°49'50"N	78°24'09"E	Shri. Galla Patel
8.	Mr. Brij bhushanRawat ,vill- Sunari, Indergarh road Distt-Datia.	(G-8)	25°50'00"N	78°24'08"E	Shri. Deepak Rawat
9.	Mr. Biren Singh Rawat , vill- Sunari, Indergarh road Distt- Datia	(G-9)	25°50'14"N	78°24'22"E	Mr. Shahjad Khan

3.1 Monitoring Area Gio-tagging Photos:

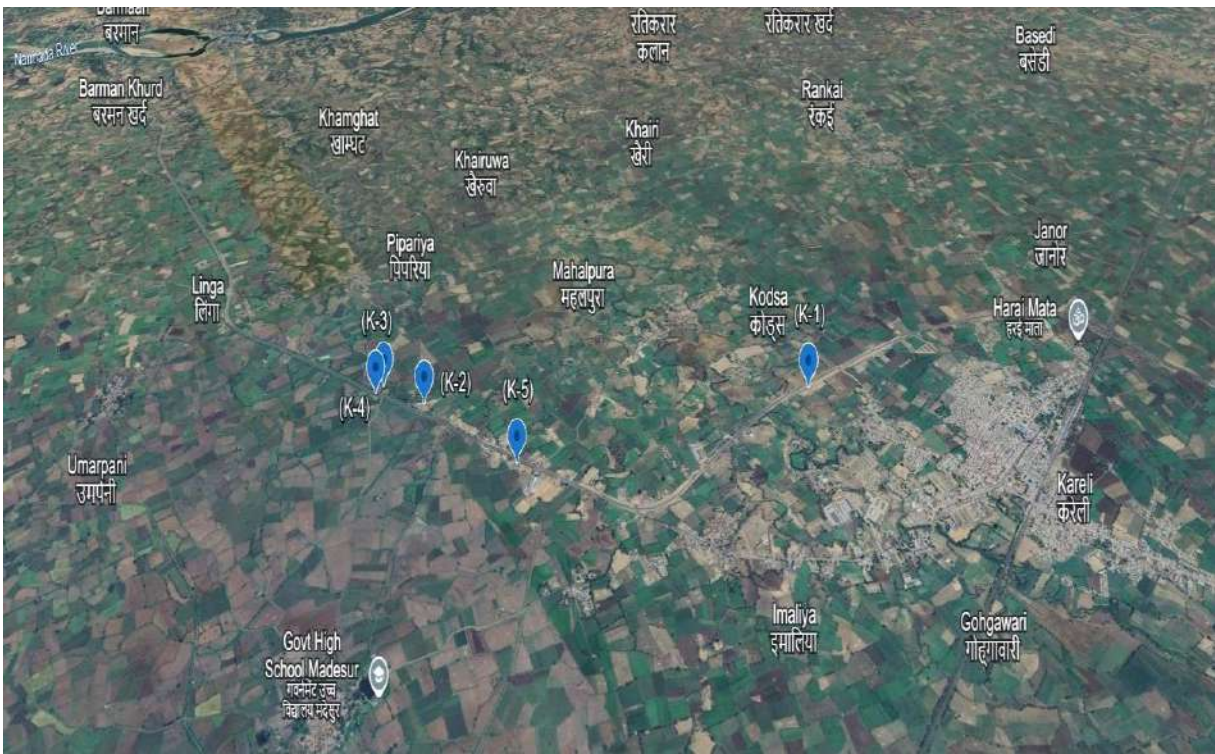




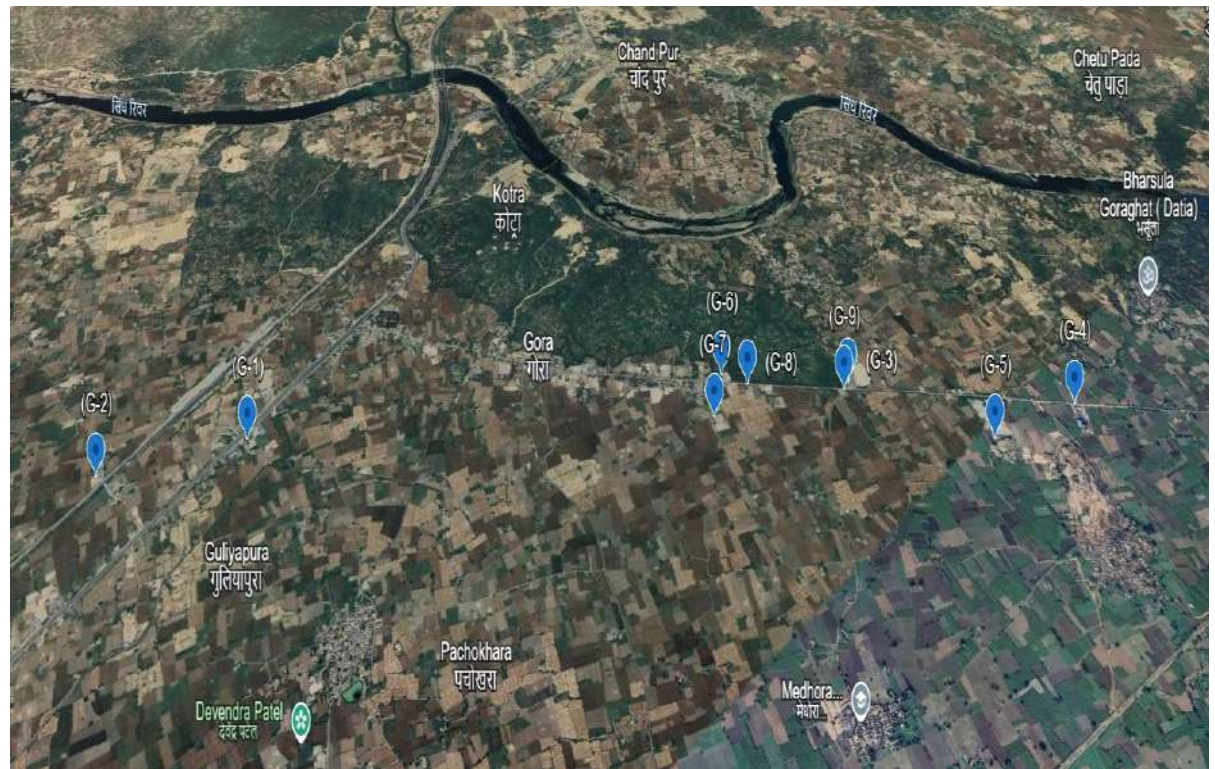
Monitoring locations of Amla region



Monitoring locations of Betul region



Monitoring locations of Kareli region



Monitoring locations of Datia region



Monitoring location near village Shivpuri, Borikhurd Amla Dist Betul M.P



Monitoring location near village Hasalpur, Amla Dist Betul M.P



Monitoring location near NH-47, Kosmi, Betul (M.P) approx. 20 meter from highway



Sampling location near village Arjunwadi, Betul, (M.P)



Monitoring location near village Dokarghat, dist narsinghpur (M.P) 80 meter away from AH 43



Monitoring location near village Dokarghat, dist narsinghpur (M.P) 50 meter away from AH 43



Monitoring location near village Imaliya Kareli tehsil (M.P) 50 meter away from NH 44



Monitoring location near village Kodsia, Kareli tehsil(M.P) 50 meter away from NH 44

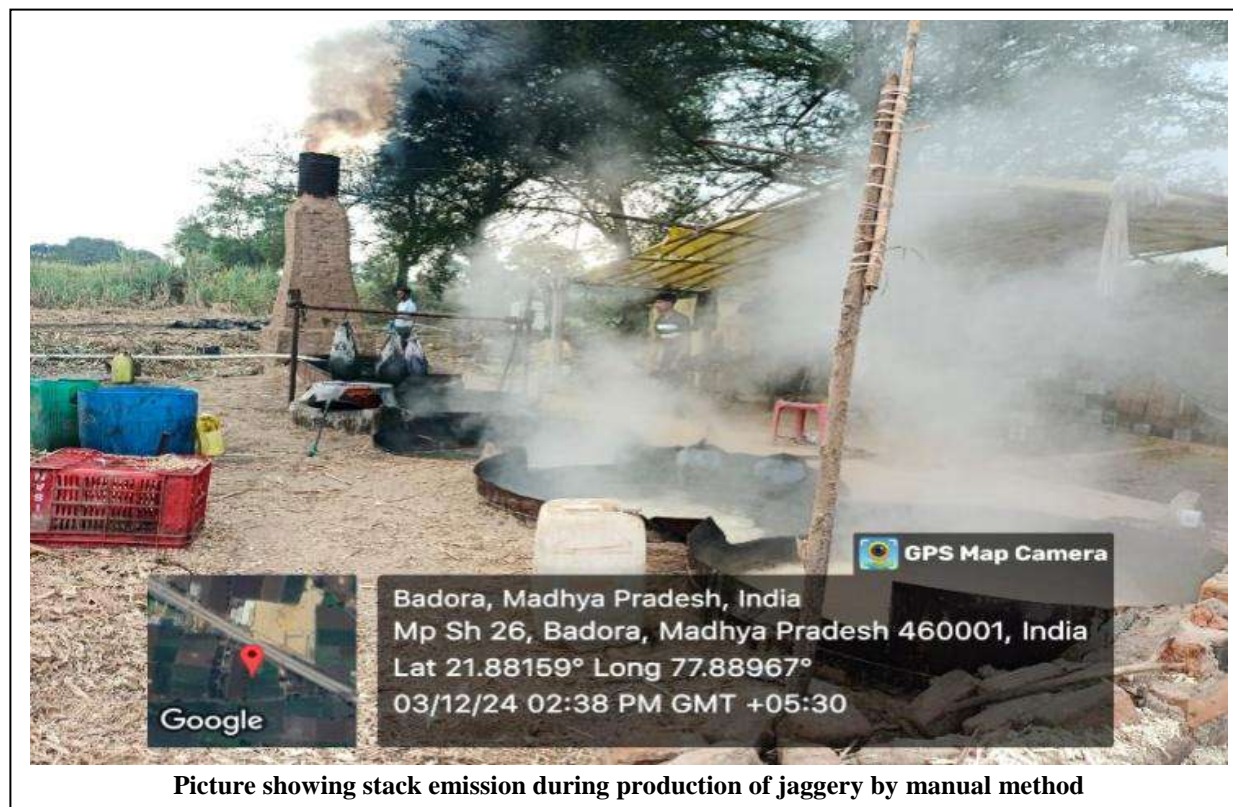


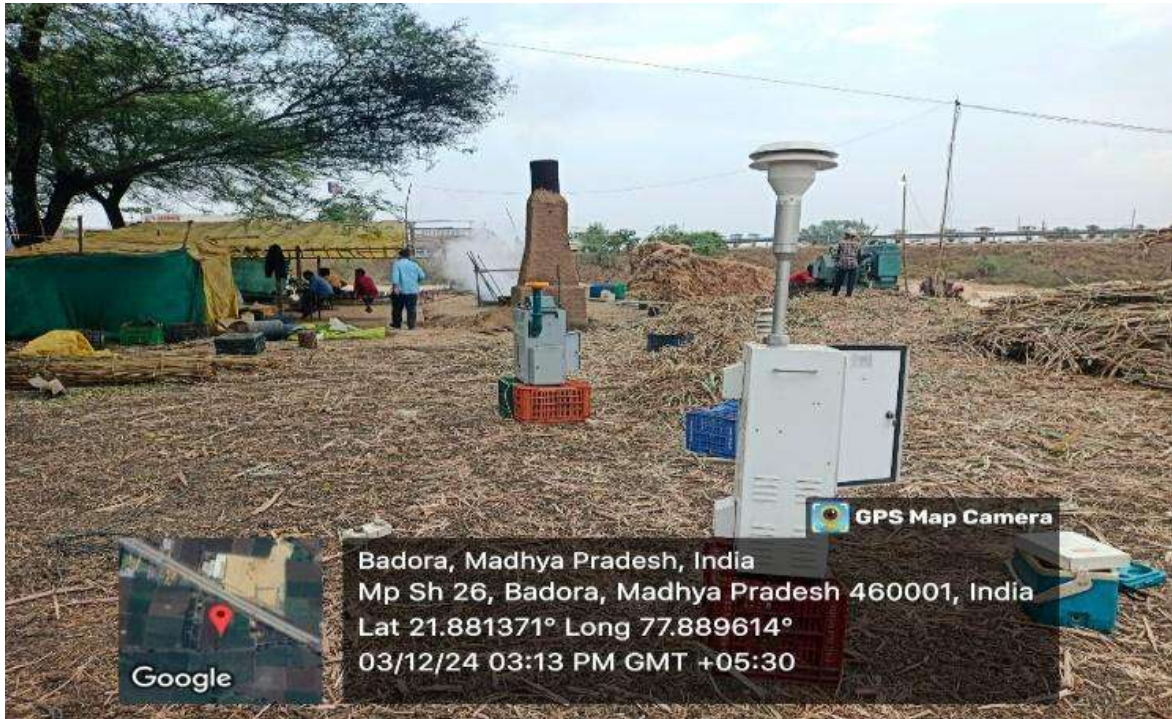
Monitoring location Mr. Shivhare brick kiln Badonkala Tiraha vill- Goraghat, Distt- Datia (M.P.)



Sampling location at M/s. Jayant Jaggery Product.Pvt. Ltd. Vill- Bhadona, Sunari Distt-Datia. M.P

3.2 Monitoring Area Sampling Photographs:





Monitoring of Ambient Air Quality near NH-47, Badora, Betul (M.P) approx. 100 meter from highway



Joint monitoring team at sampling location near four lane road, Betul (M.P) approx. 50 meter from highway



Installation of Ambient Air Monitoring Equipment during night time near village Dehalwada, Bordehi, Amla dist Betul (M.P) approx. 50 meter away from main road



Collection of data from sampling site after monitoring at village Guwadi, Ranipur road, Betul (M.P) approx. 50 meter away from main road

4.0. Field Observation:

The monitoring team visited the Datia region from November 27th to 30th, 2024, and the Betul, Amla, Chhindwara, Narsinghpur, and Kareli regions from December 3rd to 8th, 2024, to inspect jaggery (Kolhu) units. The inspections revealed that these units use baggas as fuel, with stacks made from mud rather than masonry bricks, and the stack heights range from 3 to 4 meters. All units observed adopt a multi-pan system, with capacities under 5 tons per day, and most are located along roadsides.

During the monitoring period, sampling locations were visited in each region: five in Betul, Amla, Chhindwara, Narsinghpur, and Kareli, and nine in Datia. All units, except those in Chhindwara, were operational. The Jaggery units in Chhindwara were all shut down during the monitoring period, with owners indicating they would restart after at least two weeks. The report includes a joint declaration and photo evidence documenting of the non-operational unit in Chhindwara(Annex-2).

4.1. Status on Air Pollution Management:

During the inspection of the jaggery units, the following observations were made regarding air pollution management in all of the sampling locations:

1. **Stack Height:**The stack height at these units was observed to be between 3 to 5 meters, which is relatively low and does not meet the standards required to disperse emissions over a larger area, potentially increasing local pollution levels.
2. **Proximity to Residential Areas:**Some Jaggery units are located less than 500 meters from residential areas, raising concerns about the impact of air pollution on local communities.

3. Location of Units: All the Jaggery units are situated on agricultural land, which is typically leased for a limited period by the local landowners. This could lead to variations in the operational setup depending on land availability.
4. Air Pollution Observations: During the field visit, smoke was observed emanating from the stacks, particularly when baggas (fuel) were being charged into the units. The joint team also observed that fugitive emissions (uncontrolled emissions that escape from the unit without passing through a stack or chimney) were localized, meaning they were confined to the immediate vicinity of the units and not dispersed over a wider area.

5.0. Observation Table & Graphs:

Table No :- 2 Ambient Air Monitoring as per NGT case no 215/2024 (CZ), 1092/2024 (PB) dated 08.11.2024							
Betul Region							
Parameters	Unit	Sampling Location					Limits
		(B-1)	(B-2)	(B-3)	(B-4)	(B-5)	NAAQS 2009 (24 Hours)
Respirable Suspended Particulate Matter (PM10)	µg/m ³	203.83	150.33	201.86	224.92	170.96	100
Fine Particulate Matter (PM2.5)	µg/m ³	126.37	75.81	138.56	103.22	102.28	60
Oxides of Nitrogen (as NO ₂)	µg/m ³	33.94	22.95	34.92	32.74	20.88	80
Sulphur Dioxide (SO ₂)	µg/m ³	2	2.97	2	2	2	80
Carbon Monoxide (CO)	mg/m ³	0.98	0.69	0.89	1.01	0.64	4

Table No :- 3 Ambient Air Monitoring as per NGT case no 215/2024 (CZ), 1092/2024 (PB) dated 08.11.2024							
Amla Region							
Parameters	Unit	Sampling Location					Limits
		(A-1)	(A-2)	(A-3)	(A-4)	(A-5)	NAAQS 2009 (24 Hours)
Respirable Suspended Particulate Matter (PM10)	µg/m3	168.16	178.81	213.43	172.81	209.77	100
Fine Particulate Matter (PM2.5)	µg/m3	100.41	97.51	107.21	98.6	88.3	60
Oxides of Nitrogen (as NO2)	µg/m3	12.76	12.42	44.82	21.65	21.1	80
Sulphur Dioxide (SO2)	µg/m3	2	2	2	2	2	80
Carbon Monoxide (CO)	mg/m3	0.67	0.73	1.08	0.92	1.07	4

Table No :- 4 Ambient Air Monitoring as per NGT case no 215/2024 (CZ), 1092/2024 (PB) dated 08.11.2024							
Narsinghpur Region							
Parameters	Unit	Sampling Location					Limits
		(N-1)	(N-2)	(N-3)	(N-4)	(N-5)	NAAQS 2009 (24 Hours)
Respirable Suspended Particulate Matter (PM10)	µg/m3	207.5	170.51	198.33	176.69	123.7	100
Fine Particulate Matter (PM2.5)	µg/m3	85.07	81.73	75.86	58.65	51.45	60
Oxides of Nitrogen (as NO2)	µg/m3	16.58	18.56	16.75	25.09	21.48	80
Sulphur Dioxide (SO2)	µg/m3	2	2	2	2	2.87	80
Carbon Monoxide (CO)	mg/m3	0.97	0.88	0.9	0.95	1.09	4

Table No :- 5 Ambient Air Monitoring as per NGT case no 215/2024 (CZ), 1092/2024 (PB) dated 08.11.2024

Kareli Region							
Parameters	Unit	Sampling Location					Limits
		(K-1)	(K-2)	(K-3)	(K-4)	(K-5)	NAAQS 2009 (24 Hours)
Respirable Suspended Particulate Matter (PM10)	µg/m ³	154.44	136.71	185.13	189.82	171.74	100
Fine Particulate Matter (PM2.5)	µg/m ³	41.59	48.92	58.19	89.63	100.89	60
Oxides of Nitrogen (as NO ₂)	µg/m ³	14.57	13.33	15.87	9.93	17.89	80
Sulphur Dioxide (SO ₂)	µg/m ³	2.96	2.78	2.99	2	2	80
Carbon Monoxide (CO)	mg/m ³	0.85	0.92	1.03	0.99	0.9	4

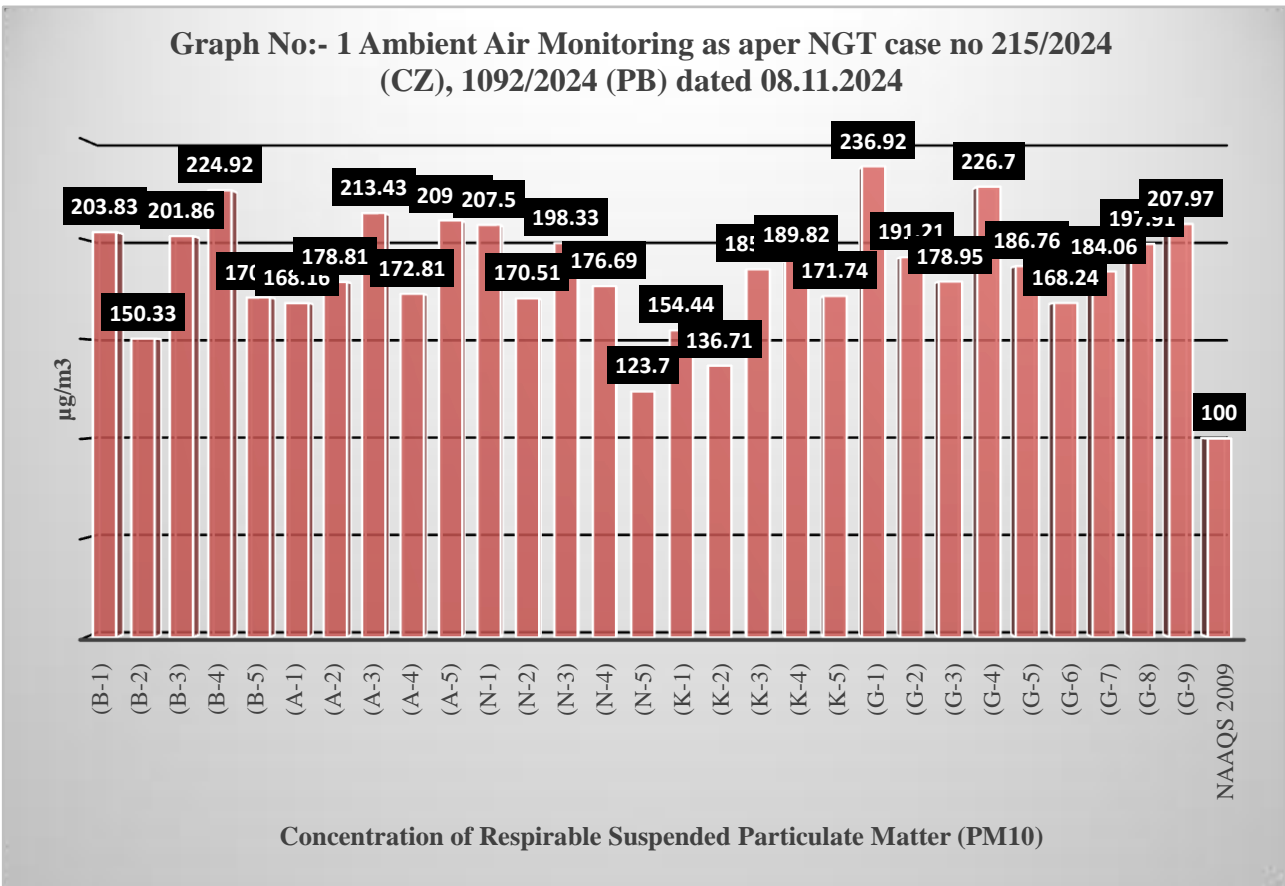
Table No :- 6 Ambient Air Monitoring as per NGT case no 215/2024 (CZ), 1092/2024 (PB) dated 08.11.2024

Datia Region							
Parameters	Unit	Sampling Location					Limits
		(G-1)	(G-2)	(G-3)	(G-4)	(G-5)	NAAQS 2009 (24 Hours)
Respirable Suspended Particulate Matter (PM10)	µg/m ³	236.92	191.21	178.95	226.7	186.76	100
Fine Particulate Matter (PM2.5)	µg/m ³	108.89	92.19	70.43	103.61	-	60
Oxides of Nitrogen (as NO ₂)	µg/m ³	33	43.91	29.07	12.24	13.66	80
Sulphur Dioxide (SO ₂)	µg/m ³	3.93	2	2	2	3.1	80
Carbon Monoxide (CO)	mg/m ³	0.88	0.79	0.85	0.97	0.61	4

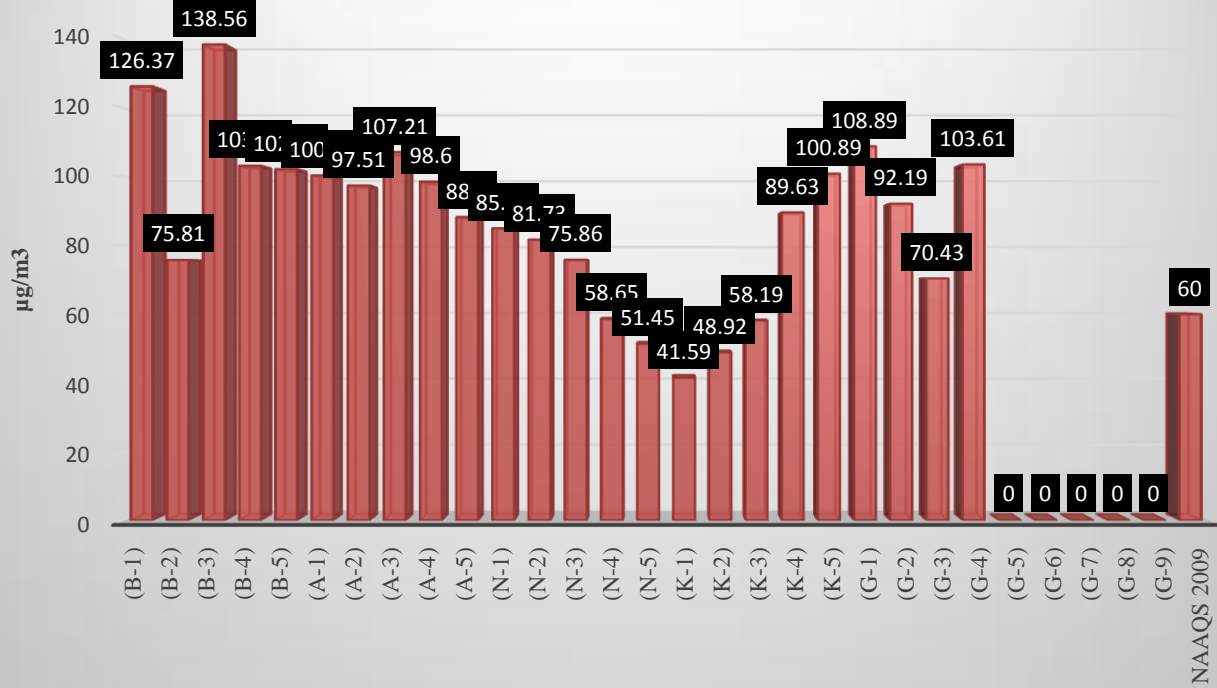
Table No:- 07 Ambient Air Monitoring as per NGT case no 215/2024 (CZ), 1092/2024 (PB) dated 08.11.2024

Datia Region						
Parameters	Unit	Sampling Location				Limits
		(G-6)	(G-7)	(G-8)	(G-9)	
Respirable Suspended Particulate Matter (PM10)	µg/m ³	168.24	184.06	197.91	207.97	NAAQS 2009 (24 Hours) 100
Fine Particulate Matter (PM2.5)	µg/m ³	-	-	-	-	60
Oxides of Nitrogen (as NO ₂)	µg/m ³	46.94	16.08	13.33	15.25	80
Sulphur Dioxide (SO ₂)	µg/m ³	2	2	2	2	80
Carbon Monoxide (CO)	mg/m ³	0.68	0.75	0.81	0.93	4

Graph No:- 1 Ambient Air Monitoring as per NGT case no 215/2024 (CZ), 1092/2024 (PB) dated 08.11.2024

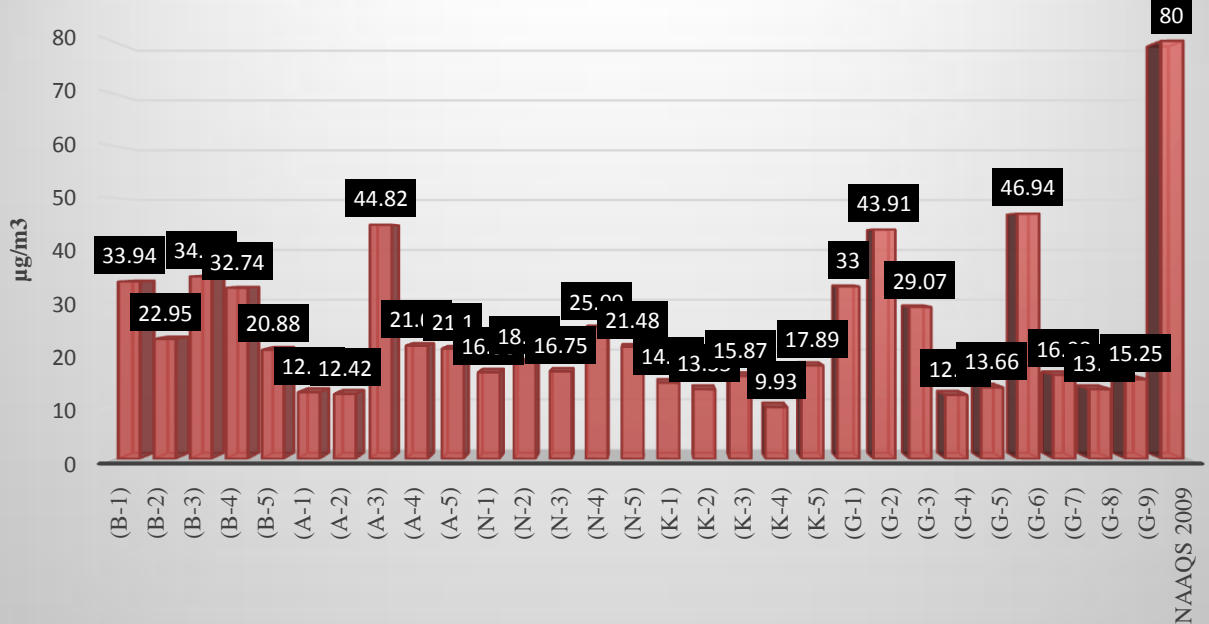


Graph No:- 2 Ambient Air Monitoring as aper NGT case no 215/2024 (CZ), 1092/2024 (PB) dated 08.11.2024



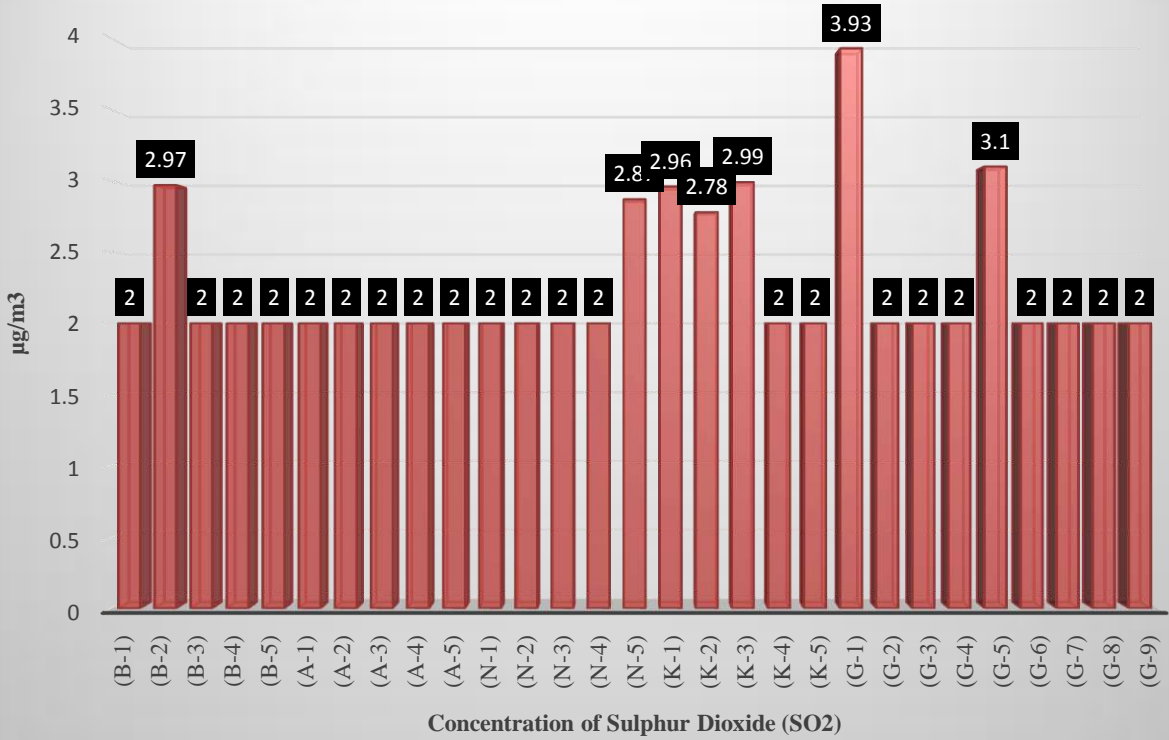
Concentration of Fine Particulate Matter (PM2.5))

Graph No:- 3 Ambient Air Monitoring as aper NGT case no 215/2024 (CZ), 1092/2024 (PB) dated 08.11.2024

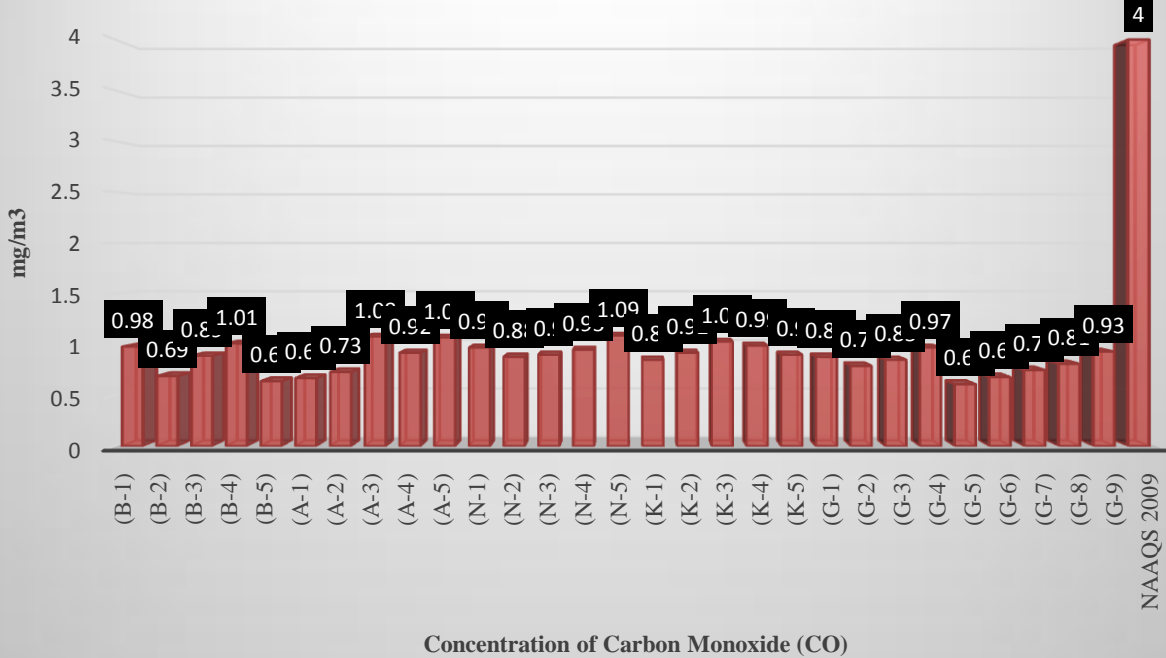


Concentration of Oxides of Nitrogen (as NO2)

Graph No:- 4 Ambient Air Monitoring as a per NGT case no 215/2024 (CZ), 1092/2024 (PB) dated 08.11.2024



Graph No:- 5 Ambient Air Monitoring as a per NGT case no 215/2024 (CZ), 1092/2024 (PB) dated 08.11.2024



6.0.Results & Discussion:

The air quality monitoring results from the inspections clearly show that the concentrations of **Respirable Suspended Particulate Matter (PM10)** and **Fine Particulate Matter (PM2.5)** are significantly higher, whereas other gaseous parameters are under the permissible limits set by the **National Ambient Air Quality Standards (NAAQS) 2009**. Below are the concentration ranges for each region:

S.No	Sampling Regions	Observed Results				
		PM10	PM2.5	NO ₂	SO ₂	CO
1.	Betul Region	150.33 to 224.92 $\mu\text{g}/\text{m}^3$	75.81 to 138.56 $\mu\text{g}/\text{m}^3$	20.88 to 34.92 $\mu\text{g}/\text{m}^3$	2 to 2.97 $\mu\text{g}/\text{m}^3$	0.64 to 1.01 mg/m^3
2.	Amla Region	168.16 to 213.43 $\mu\text{g}/\text{m}^3$	88.3 to 107.21 $\mu\text{g}/\text{m}^3$	12.42 to 44.82 $\mu\text{g}/\text{m}^3$	Minimum Detection Limit (2 $\mu\text{g}/\text{m}^3$)	0.67 to 1.08 mg/m^3
3.	Narsinghpur Region	123.7 to 207.5 $\mu\text{g}/\text{m}^3$	51.45 to 85.07 $\mu\text{g}/\text{m}^3$	16.58 to 25.09 $\mu\text{g}/\text{m}^3$	2 to 2.87 $\mu\text{g}/\text{m}^3$	0.88 to 1.09 mg/m^3
4.	Kareli Region	136.71 to 189.82 $\mu\text{g}/\text{m}^3$	41.59 to 100.89 $\mu\text{g}/\text{m}^3$	9.93 to 17.89 $\mu\text{g}/\text{m}^3$	2 to 2.99 $\mu\text{g}/\text{m}^3$	0.85 to 1.03 mg/m^3
5.	Datia Region	168.24 to 236.92 $\mu\text{g}/\text{m}^3$	70.43 to 108.89 $\mu\text{g}/\text{m}^3$	12.24 to 46.94 $\mu\text{g}/\text{m}^3$	2 to 3.93 $\mu\text{g}/\text{m}^3$	0.61 to 0.97 mg/m^3

7.0. Conclusion:

During the monitoring, it was observed that jaggery units are operated in unregulated clusters around the city. Most of these units are unregistered, and their operational heads frequently changes (often yearly) making it difficult to identify and hold responsible parties accountable for non-compliance. The concentrations of PM10 and PM2.5 exceeding the NAAQS 2009 limits, indicating a significant air pollution problem in the define regions. This may a potential health risk to the local population due to the heavy dust and the surrounding environment, suggesting a need for improved air pollution control measures in the Jaggery units. As per guideline issued by the Central Pollution Control Board (CPCB) in letter No. 2541 dated 13/06/2018 there is a need for better air pollution management practices, such as the installation of emission-control equipment, increased stack heights, and possibly relocating some units away from residential areas to mitigate the impact of air pollution. The violation of CPCB guidelines is evident.

8.0. Recommendations for Pollution Control in Kolhus (Jaggery Units)

Based on the guidelines issued by the Central Pollution Control Board (CPCB) in letter No. 2541 dated 13/06/2018, the following recommendations are provided to improve air pollution management and overall environmental compliance for the Jaggery units (Kolhus):

1. **Location Restrictions:** Kolhus should not be set up within 0.5 km of residential areas, schools, hospitals, or sensitive zones to minimize the impact on local communities and sensitive areas.
2. **Fuel Usage:** Only dried bagasse, wood, and agricultural residues/wastes should be used as fuel. The use of harmful materials such as rubber, used tires, or plastic should be strictly avoided in the furnace.

3. **Improved Furnace Design:** Kolhus should adopt energy-efficient furnaces, constructed using masonry or refractory bricks instead of mud or soil. This will ensure better heat retention and efficient energy use. A multi-pan arrangement should be implemented, allowing the use of heat from flue gases to preheat the juice in multiple pans, thereby improving efficiency. The number of pans can range from 2 to 5, depending on the furnace design. A flap should be installed on the fuel feed hole to control excess air, and a fire grate should be provided for efficient combustion. Ash generated should be collected from the furnace bottom. Baffles should be added in the flue gas path to contain particulate matter before it exits the stack.
4. **Stack Height and Emission Standards:** The height of the stack (chimney) should be at least 10 meters, as prescribed by the State Pollution Control Board, based on local conditions. Kolhus without stacks should not be permitted. The limit for particulate matter (PM) in flue gas should not exceed 500 mg/Nm³, as determined by the State Pollution Control Board, based on local conditions.
5. **Solid Waste Management:** Bagasse should be reused as fuel in the furnace. Other solid wastes, such as scum collected from the pan and ash, should be utilized as soil conditioners in agriculture. The washings from pans should be disposed of via a soak pit to prevent contamination.
6. **Cleanliness and Hygiene:** Kolhus should maintain clean and hygienic conditions within their premises to ensure safe and sanitary production processes.
7. **Seasonal Operation and Relocation:** Jaggery production typically operates from mid-November to February, depending on the availability of sugarcane. Since Jaggery units are often temporarily installed on agricultural fields, their location may change seasonally according to the farmers’

suitability. The unorganized nature of this sector makes it challenging to ensure compliance with CPCB guidelines.

8. **Micro-Scale Units:** Most jaggery units (without boilers) fall under the micro-scale category and are self-registered in the MSME portal, based on their operational requirements.
9. **Enforcement and Compliance:** Enforcing action against Jaggery units might create legal and local issues. However, the board has issued notices to all units for compliance with CPCB guidelines. Due to the unorganized nature of the sector, local authorities, food departments, industry departments, and agriculture departments should collaborate and take action at their level to ensure compliance.
10. **Challenges in Compliance:** The sector is highly unorganized, and it is difficult to enforce consistent compliance with the guidelines across all units. The collaborative efforts of multiple departments are crucial for improving overall environmental standards in the Jaggery production process.

By implementing these recommendations, there can be significant improvements in air pollution management and environmental sustainability in the Jaggery production sector. However, challenges such as the unorganized nature of the industry and seasonal operation need to be addressed for effective enforcement of these guidelines.

Report Prepared By:

**Dr. Sandhya Mokhle
(Scientist) Central Laboratory
MPPCB, Bhopal (M.P)**

List Of Jaggery Furnaces in Madhya Pradesh (Annex-1)

S.No	Name of Regional office	Number of Jaggery Furnaces	Area
1	RO Bhopal	Nil	
2	RO Mandideep	Nil	
3	RO Indore	Nil	
4	RO Pithampur	Nil	
5	RO Ujjain	Nil	
6	RO Gwalior	Approx.148	Datia Region
7	RO Guna	Nil	
8	RO Sagar	Nil	
9	RO Satna	Nil	
10	RO Rewa	Nil	
11	RO Singrauli	Nil	
12	RO Katni	Nil	
13	RO Shahdol	Nil	
14	RO Jabalpur	Approx. 940	Narsingpur, Kareli, Gadarwara, Seoni, Mandala Region
15	RO Chhindwara	Approx. 207	Betul, Amla, Chhindwara Region

माननीय राष्ट्रीय हरित अधिकरण, भोपाल बेंच प्रकरण क्रमांक 215/2024(CZ), 1092/2024 (PB) में दिनांक 08/11/2024 को पारित आदेश के तहत म. प्र. नि. बोर्ड द्वारा गठित मॉनिटरिंग टीम द्वारा दिनांक 5 एवं 06/12/2024 को छिन्दवाड़ा क्षेत्र में संचालित गुड कोल्हू इकाइयों का स्थल निरीक्षण किया गया, उस दौरान श्री राजेश वर्मा ग्राम बादगांव, तहसील चांद, जिला छिन्दवाड़ा के गुड कोल्हू इकाई के अतिरिक्त अन्य अधिकतर गुड कोल्हू इकाईयां बंद थी, इकाई संचालको द्वारा प्राप्त जानकारी के अनुसार उक्त गुड कोल्हू इकाइयों का संचालन लगभग 2 से 3 सप्ताह में प्रारम्भ होगा। अधतन जानकारी की सूची संलग्न कर अग्रिम निर्देशार्थ सादर प्रस्तुत है।

संलग्नक-उपरोक्तानुसार

दिनांक: 06/12/2024

गठित मॉनिटरिंग टीम

केंद्रीय प्रयोगशाला भोपाल

- १) श्री ए.यू. बैंग *AYB*
- २) श्री शुभाजीत ए.राय *Subhjit*
- ३) श्री मनोज कुमार जायसवाल *Manoj*

क्षेत्रीय कार्यालय छिन्दवाड़ा

- १) श्री संजय सिंह राजपूत - *Sanjay*
- २) श्री अजय पवार (देशमुख) - *AJ*
- ३) श्री शुभम *Shubham*

संलग्नक-01

1. वेदप्रकाश रघुवंशी, ग्राम सलैया, तहसील चांद, जिला छिन्दवाडा
2. गोविंद सिंह रघुवंशी, चंदनगांव, तहसील चांद, जिला छिन्दवाडा
3. जगवाज पटेल, तहसील चांद, जिला छिन्दवाडा
4. शैलेश रघुवंशी, बादगांव, तहसील चांद, जिला छिन्दवाडा
5. प्रदीप रघुवंशी, बादगांव, तहसील चांद, जिला छिन्दवाडा
6. बाबुराम सिंह, बादगांव, तहसील चांद, जिला छिन्दवाडा



पंचनामा

बोर्ड मुख्यालय भोपाल के पत्र क्रमांक 3780 दिनांक 12.11.2024 के तारतम्य में माननीय राष्ट्रीय हरित अधिकरण, भोपाल बेंच प्रकरण क्रमांक 215/2024 (CZ), 1092/2024 (PB) में दिनांक 08.11.2024 को पारित आदेश के पालनार्थ दिनांक

03/12/2024 को गुड कोल्हू इकाई श्री भरत यादव, बल्लभ कुरमी
स्थान: NH-47, about 20 मीटर (Lat: 21.893463, Long: 77.877597)

का स्थल निरीक्षण मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल एवं क्षेत्रीय कार्यालय, म.प्र. प्रदूषण नियंत्रण बोर्ड छिन्दवाडा की संयुक्त टीम द्वारा किया गया। निरीक्षण के दौरान उक्त गुड कोल्हू इकाई संचालक श्री हारून शंभारी, कालमा (उ.प्र.) द्वारा बिना किसी वायु प्रदूषण प्रतिरोधी व्यास्था किये संचालन किया जाना पाया गया। निरीक्षण के दौरान इस गुड कोल्हू उद्योग के परिसर पर परिवेशीय वायु मापन कार्य सम्पादित किया गया एवं उक्त परिवेशीय वायु मापन के पैरामीटर (फिल्टर पेपर एवं SO₂, NO_x) विश्लेषण कार्य हेतु फिल्टर पेपर एवं सेम्पल मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल की टीम के संपूर्ण किये गये।

अन्य अवलोकन/टिप्पणी:

① शोशब शंभारी -

② वशीम शंभारी -

③ विजयान्त शंभारी -

④ बल्लभ -

⑤

जसोब
इकाई / उद्योग संचालक
No. - 9752392832

भरत यादव
Mob. - 7879376333

पंचनामा

बोर्ड मुख्यालय भोपाल के पत्र क्रमांक 3780 दिनांक 12.11.2024 के तारतम्य में माननीय राष्ट्रीय हरित अधिकरण, भोपाल बेंच प्रकरण क्रमांक 215/2024 (CZ), 1092/2024 (PB) में दिनांक 08.11.2024 को पारित आदेश के पालनार्थ दिनांक 03.11.2024 को गुड कोल्हू इकाई श्री श्रीमदान शेखरे बडोरा बेंतुल NH-67.....

का स्थल निरीक्षण मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल एवं क्षेत्रीय कार्यालय, म.प्र. प्रदूषण नियंत्रण बोर्ड छिन्दवाडा की संयुक्त टीम द्वारा किया गया। निरीक्षण के दौरान उक्त गुड कोल्हू इकाई संचालक श्री सहबुधन शंखारी द्वारा बिना किसी वायु प्रदूषण प्रतिरोधी व्यास्था किये संचालन किया जाना पाया गया। निरीक्षण के दौरान इस गुड कोल्हू उद्योग के परिसर पर परिवेशीय वायु मापन कार्य सम्पादित किया गया एवं उक्त परिवेशीय वायु मापन के पैरामीटर (फिल्टर पेपर एवं SO₂, NO_x) विश्लेषण कार्य हेतु फिल्टर पेपर एवं सेम्पल मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल की टीम के सूपूर्द किये गये।

अन्य अवलोकन/टिप्पणी:

- | | | |
|------------------------|---------------|----------------------------|
| ① <u>सरकराज शंखारी</u> | <u>सरकराज</u> | <u>सरकराज</u> |
| ② <u>गुलजार शंखारी</u> | <u>गुलजार</u> | <u>इकाई/उद्योग मालिक</u> |
| ③ <u>सहबुधन शंखारी</u> | | <u>श्री श्रीमदान शेखरे</u> |
| ④ <u>जमील शंखारी</u> | | <u>बडोरा NH-67, बेंतुल</u> |
| ⑤ <u>किरोज शंखारी</u> | | <u>Mob. - 8770204805</u> |
| ⑥ <u>समीर शंखारी</u> | <u>समीर</u> | <u>उद्योग संचालक</u> |
| | | <u>श्री सहबुधन शंखारी</u> |
| | | <u>Mob. - 7440880908</u> |

पंचनामा

बोर्ड मुख्यालय भोपाल के पत्र क्रमांक 3780 दिनांक 12.11.2024 के तारतम्य में माननीय राष्ट्रीय हरित अधिकरण, भोपाल बेंच प्रकरण क्रमांक 215/2024 (CZ), 1092/2024 (PB) में दिनांक 08.11.2024 को पारित आदेश के पालनार्थ दिनांक

03/12/24 को गुड कोल्हू इकाई श्री सुनील कुमार, 4 राबन
बेपाल बेंचल

का स्थल निरीक्षण मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल एवं क्षेत्रीय कार्यालय, म.प्र. प्रदूषण नियंत्रण बोर्ड छिन्दवाडा की संयुक्त टीम द्वारा किया गया। निरीक्षण के दौरान उक्त गुड कोल्हू इकाई संचालक श्री शक्ति कश्यप (3258) द्वारा बिना किसी वायु प्रदूषण प्रतिरोधी व्यास्था किये संचालन किया जाना पाया गया। निरीक्षण के दौरान इस गुड कोल्हू उद्योग के पानेसर पर परिवेशीय वायु मापन कार्य सम्पादित किया गया एवं उक्त परिवेशीय वायु मापन के पैरामीटर (फिल्टर पेपर एवं SO₂, NO_x) विश्लेषण कार्य हेतु फिल्टर पेपर एवं सेम्पल मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल की टीम के सूपूर्द किये गये।

अन्य अवलोकन/टिप्पणी:

- | | |
|---------------------------|------------------------------------|
| ① रोहित कुमार = रोहित | इकाई/उद्योग मालिक |
| ② अमित कुमार = अमित कश्यप | श्री सुनील कुमार
Anil
संचालक |
| ③ शुभम कुमार = शुभम | अमित कुमार |
| ④ सलोक कुमार = सलोक | Mob. - 8077628077 |
| ⑤ प्रवीण कुमार = प्रवीण | |

पंचनामा

बोर्ड मुख्यालय भोपाल के पत्र क्रमांक 3780 दिनांक 12.11.2024 के तारतम्य में माननीय राष्ट्रीय हरित अधिकरण, भोपाल बेंच प्रकरण क्रमांक 215/2024 (CZ), 1092/2024 (PB) में दिनांक 08.11.2024 को पारित आदेश के पालनार्थ दिनांक 03/12/24 को गुड कोल्हू इकाई अर्जुन वर्मा अनुबन्धवादी बेलुवा 4 लाइल रोड के पास का स्थल निरीक्षण मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल एवं क्षेत्रीय कार्यालय, म.प्र. प्रदूषण नियंत्रण बोर्ड छिन्दवाडा की संयुक्त टीम द्वारा किया गया। निरीक्षण के दौरान उक्त गुड कोल्हू इकाई संचालक श्री बिल्लु राजपूत द्वारा बिना किसी वायु प्रदूषण प्रतिरोधी व्यास्था किये संचालन किया जाना पाया गया। निरीक्षण के दौरान इस गुड कोल्हू उद्योग के परिसर पर परिवेशीय वायु मापन कार्य सम्पादित किया गया एवं उक्त परिवेशीय वायु मापन के पैरामीटर (फिल्टर पेपर एवं SO₂, NO_x) विश्लेषण कार्य हेतु फिल्टर पेपर एवं सेम्पल मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल की टीम के सूपूर्द किये गये।

अन्य अवलोकन/टिप्पणी:

बिल्लु राजपूत

इकाई / उद्योग

- ① डालेरा राजपूत - मामा
- ② मिठु राजपूत - मिठु
- ③ धर्मपाल राजपूत - धर्मपाल
- ④ मोठु राजपूत - मोठु
- ⑤ राजेन्द्र राजपूत - राजेन्द्र

मालिक - अर्जुन वर्मा
 Mob. - 8534042466
संचालक - बिल्लु वर्मा
 Mob. - 8279429523

पंचनामा

बोर्ड मुख्यालय भोपाल के पत्र क्रमांक 3780 दिनांक 12.11.2024 के तारतम्य में माननीय राष्ट्रीय हरित अधिकरण, भोपाल बेंच प्रकरण क्रमांक 215/2024 (CZ), 1092/2024 (PB) में दिनांक 08.11.2024 को पारित आदेश के पालनार्थ दिनांक 04/12/24 को गुड कोल्हू इकाई अनंत महतो, उद्योगी, जालीपुर रोड, बेलवा

का स्थल निरीक्षण मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल एवं क्षेत्रीय कार्यालय, म.प्र. प्रदूषण नियंत्रण बोर्ड छिन्दवाडा की संयुक्त टीम द्वारा किया गया। निरीक्षण के दौरान उक्त गुड कोल्हू इकाई संचालक श्री जोगिंदर अग्रवाल (3-5) द्वारा बिना किसी वायु प्रदूषण प्रतिरोधी व्यास्था किये संचालन किया जाना पाया गया। निरीक्षण के दौरान इस गुड कोल्हू उद्योग के परिसर/चर पर परिवेशीय वायु मापन कार्य सम्पादित किया गया एवं उक्त परिवेशीय वायु मापन के पैरामीटर (फिल्टर पेपर एवं SO₂, NO_x) विश्लेषण कार्य हेतु फिल्टर पेपर एवं सेम्पल मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल की टीम के संपूर्ण किये गये।

अन्य अवलोकन/टिप्पणी:

- ① नरेन्द्र अग्रवाल - 12-3
- ② जीत अग्रवाल - जीत
- ③ जोगिंदर अग्रवाल - जोगीन्द्र
- ④ सौरभ अग्रवाल - सौरभ
- ⑤ सुरजमल अग्रवाल - सुरजमल

इकाई/उद्योग मालिक
 श्री अनंत महतो
 Mob. - 9425637880
 संचालक श्री जोगिंदर अग्रवाल
 Mob. - 9927683882

पंचनामा

बोर्ड मुख्यालय भोपाल के पत्र क्रमांक 3780 दिनांक 12.11.2024 के तारतम्य में माननीय राष्ट्रीय हरित अधिकरण, भोपाल बेंच प्रकरण क्रमांक 215/2024 (CZ), 1092/2024 (PB) में दिनांक 08.11.2024 को पारित आदेश के पालनार्थ दिनांक 04/12/24 को गुड कोल्हू इकाई श्री रमेश यादव द्वारा संचालित किया गया। निरीक्षण का स्थल निरीक्षण मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल एवं क्षेत्रीय कार्यालय, म.प्र. प्रदूषण नियंत्रण बोर्ड छिन्दवाडा की संयुक्त टीम द्वारा किया गया। निरीक्षण के दौरान उक्त गुड कोल्हू इकाई संचालक श्री श.दि.ल. शमिदीन द्वारा बिना किसी वायु प्रदूषण प्रतिरोधी व्यास्था किये संचालन किया जाना पाया गया। निरीक्षण के दौरान इस गुड कोल्हू उद्योग के परिसर पर परिवेशीय वायु मापन कार्य सम्पादित किया गया एवं उक्त परिवेशीय वायु मापन के पैरामीटर (फिल्टर पेपर एवं SO₂, NO_x) विश्लेषण कार्य हेतु फिल्टर पेपर एवं सेम्पल मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल की टीम के संपूर्ण किये गये।

अन्य अवलोकन/टिप्पणी:

रमेश यादव

उद्योग / इकाई संचालक

श्री रमेश यादव

Mob. - 8770895254

संचालक - श.दि.ल. शमिदीन

Mob. - 9012713988

① श.दि.ल. शमिदीन - आडिब

② कदम - कदम

③ लोकेश - लोकेश

④ दिनेश - दिनेश

⑤ गणेश - गणेश

पंचनामा

बोर्ड मुख्यालय भोपाल के पत्र क्रमांक 3780 दिनांक 12.11.2024 के तारतम्य में माननीय राष्ट्रीय हरित अधिकरण, भोपाल बेंच प्रकरण क्रमांक 215/2024 (CZ), 1092/2024 (PB) में दिनांक 08.11.2024 को पारित आदेश के पालनार्थ दिनांक

04/11/24 को गुड कोल्हू इकाई श्री. उल्लोराज उठारिया, ग्राम शिवपुरी (बोरी) - आमला गिर - बेंगलूर (म.प्र.)

का स्थल निरीक्षण मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल एवं क्षेत्रीय कार्यालय, म.प्र. प्रदूषण नियंत्रण बोर्ड छिन्दवाडा की संयुक्त टीम द्वारा किया गया। निरीक्षण के दौरान उक्त गुड कोल्हू इकाई संचालक श्री मो. शाहजाद मु. शाहजाद द्वारा बिना किसी वायु प्रदूषण प्रतिरोधी व्यास्था किये संचालन किया जाना पाया गया। निरीक्षण के दौरान इस गुड कोल्हू उद्योग के परिसर पर परिवेशीय वायु मापन कार्य सम्पादित किया गया एवं उक्त परिवेशीय वायु मापन के पैरामीटर (फिल्टर पेपर एवं SO₂, NO_x) विश्लेषण कार्य हेतु फिल्टर पेपर एवं सेम्पल मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल की टीम के संपूर्ण किये गये।

अन्य अवलोकन/टिप्पणी:

Kalishah

उद्योग इकाई

मालिक - उल्लोराज उठारिया

Mob. - 8349608501

① शाहजाद - अजित

② मुन्ना -

③ विरजु बेटे - विरजु बेटे संचालक - मो. शाहजाद (उ.प्र.)

Mob. - 9634770626

④ मेहंगुलाम -

⑤ भरत - Bharat

⑥ मो. शाहजाद - शहजाद

पंचनामा

बोर्ड मुख्यालय भोपाल के पत्र क्रमांक 3780 दिनांक 12.11.2024 के तारतम्य में माननीय राष्ट्रीय हरित अधिकरण, भोपाल बेंच प्रकरण क्रमांक 215/2024 (CZ), 1092/2024 (PB) में दिनांक 08.11.2024 को पारित आदेश के पालनार्थ दिनांक 04.12.24 को गुड कोल्हू इकाई, श्री जगदीश पटवारी
 ग्राम शिवपुरी, बोरी, आसला, बैतुल
 का स्थल निरीक्षण मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल एवं क्षेत्रीय कार्यालय, म.प्र. प्रदूषण नियंत्रण बोर्ड छिन्दवाडा की संयुक्त टीम द्वारा किया गया। निरीक्षण के दौरान उक्त गुड कोल्हू इकाई संचालक श्री मो० शाहनवाज मुजुमदार द्वारा बिना किसी वायु प्रदूषण प्रतिरोधी व्यास्था किये संचालन किया जाना पाया गया। निरीक्षण के दौरान इस गुड कोल्हू उद्योग के फिल्टर पर परिवेशीय वायु मापन कार्य सम्पादित किया गया एवं उक्त परिवेशीय वायु मापन के पैरामीटर (फिल्टर पेपर एवं SO₂, NO_x) विश्लेषण कार्य हेतु फिल्टर पेपर एवं सेम्पल मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल की टीम के संपूर्ण किये गये।

अन्य अवलोकन/टिप्पणी:

जगदीश पटवारी

उद्योग इकाई

मालिक - जगदीश पटवारी
 श्री मरन पटवारी
 Mob. - 2522156069

संचालक - मो० शाहनवाज (उप.)

Mob. - 7253957738

- ① लालिम - तामिम
- ② लखीम - चण्डीम
- ③ लखीम - जयमि
- ④ शाहनवाज - शाहनवाज

पंचनामा

बोर्ड मुख्यालय भोपाल के पत्र क्रमांक 3780 दिनांक 12.11.2024 के तारतम्य में माननीय राष्ट्रीय हरित अधिकरण, भोपाल बेंच प्रकरण क्रमांक 215/2024 (CZ), 1092/2024 (PB) में दिनांक 08.11.2024 को पारित आदेश के पालनार्थ दिनांक

05/12/24 को गुड कोल्हू इकाई ... श्री रा. श. श. ... का ... द्वारा ...
श्री ... को ...

का स्थल निरीक्षण मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल एवं क्षेत्रीय कार्यालय, म.प्र. प्रदूषण नियंत्रण बोर्ड छिन्दवाडा की संयुक्त टीम द्वारा किया गया। निरीक्षण के दौरान उक्त गुड कोल्हू इकाई संचालक श्री सुनील सिंघा (साखावा) द्वारा बिना किसी वायु प्रदूषण प्रतिरोधी व्यास्था किये संचालन किया जाना पाया गया। निरीक्षण के दौरान इस गुड कोल्हू उद्योग के परिसर पर-परिवेशीय वायु मापन कार्य सम्पादित किया गया एवं उक्त परिवेशीय वायु मापन के पैरामीटर (फिल्टर पेपर एवं SO₂, NO_x) विश्लेषण कार्य हेतु फिल्टर पेपर एवं सेम्पल मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल की टीम के संपूर्ण किये गये।

अन्य अवलोकन/टिप्पणी:

- ① अलकेश इवने - अलकेश इवने
- ② राकेश शर्मा - Rakesh
- ③ बरसराम रामूल - बरसराम
- ④ गोलु खंडे - गोपाल
- ⑤ गोविंद शर्मा - गोविंद
- ⑥ सुनील सिंघा - सुनील सिंघा

Handwritten signature
 इवने अलकेश मालिक
 श्री अरीश शर्मा
 Mob. - 9425671184
 संचालक - सुनील सिंघा
 Mob. - 9926414719

पंचनामा

बोर्ड मुख्यालय भोपाल के पत्र क्रमांक 3780 दिनांक 12.11.2024 के तारतम्य में माननीय राष्ट्रीय हरित अधिकरण, भोपाल बेंच प्रकरण क्रमांक 215/2024 (CZ), 1092/2024 (PB) में दिनांक 08.11.2024 को पारित आदेश के पालनार्थ दिनांक

04.12.24 को गुड कोल्हू इकाई श्री पिल्लु शिव शंकर - दहलवाड़ा
मुख्यालय - लखनऊ - गोरखपुरी - वि. अ. - बरेल्ल

का स्थल निरीक्षण मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल एवं क्षेत्रीय कार्यालय, म.प्र. प्रदूषण नियंत्रण बोर्ड छिन्दवाड़ा की संयुक्त टीम द्वारा किया गया। निरीक्षण के दौरान उक्त गुड कोल्हू इकाई संचालक श्री फिलरत खान (बुद्ध) द्वारा बिना किसी वायु प्रदूषण प्रतिरोधी व्यास्था किये संचालन किया जाना पाया गया। निरीक्षण के दौरान इस गुड कोल्हू उद्योग के परिसर पर परिवेशीय वायु मापन कार्य सम्पादित किया गया एवं उक्त परिवेशीय वायु मापन के पैरामीटर (फिल्टर पेपर एवं SO₂, NO_x) विश्लेषण कार्य हेतु फिल्टर पेपर एवं सेम्पल मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल की टीम के संपूर्ण किये गये।

अन्य अवलोकन/टिप्पणी:

① फिलरत खान

② राजु

③ रामलाल

④ विकास

⑤ अरविंद

उद्योग/इकाई मालिक
 श्री पिल्लु शिव शंकर
 संचालक - फिलरत खान
 Mob. - 9131355808

पंचनामा

बोर्ड मुख्यालय भोपाल के पत्र क्रमांक 3780 दिनांक 12.11.2024 के तारतम्य में माननीय राष्ट्रीय हरित अधिकरण, भोपाल बेंच प्रकरण क्रमांक 215/2024 (CZ), 1092/2024 (PB) में दिनांक 08.11.2024 को पारित आदेश के पालनार्थ दिनांक 08.11.2024 को गुड कोल्हू इकाई ^{गुड} श्री महेश राय & बोंगरघाट - गुड पंचायत बोंगरघाट, तहसील नरसिंघपुर, जिला नरसिंघपुर का स्थल निरीक्षण मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल एवं क्षेत्रीय कार्यालय, म.प्र. प्रदूषण नियंत्रण बोर्ड जबलपुर की संयुक्त टीम द्वारा किया गया। निरीक्षण के दौरान उक्त गुड कोल्हू इकाई संचालक श्री ^{गुड} श्री महेश राय द्वारा किया किन्ती ननु प्रदूषण प्रतिरोधी ज्वालका किन्ने संचालन किया जाता पाया गया। निरीक्षण के दौरान इस गुड कोल्हू उद्योग के ^{पॉल्यूट} पर परिवेशीय वायु मापन कार्य सम्पादित किया गया एवं उक्त परिवेशीय वायु मापन के पैरामीटर (फिल्टर पेपर एवं SO₂, NO_x) विश्लेषण कार्य हेतु फिल्टर पेपर एवं सेम्पल मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल की टीम के सूपूर्द किये गये।

अन्य अवलोकन/टिप्पणी:

- ① श्री महेश राय
 - ② श्री लोकेन्द्र - 8510881544 - लोकेन्द्र
 - ③ श्री विक्र
 - ④ श्री अंकिता
 - ⑤ श्री अंकिता दिनेरा
 - ⑥ श्री गुड्ड
- पंकु
डाकिट
गुड्ड

पंचनामा

बोर्ड मुख्यालय भोपाल के पत्र क्रमांक 3780 दिनांक 12.11.2024 के तारतम्य में माननीय राष्ट्रीय हरित अधिकरण, भोपाल बेंच प्रकरण क्रमांक 215/2024 (CZ), 1092/2024 (PB) में दिनांक 08.11.2024 को पारित आदेश के पालनार्थ दिनांक 06/12/2024 को गुड कोल्हू इकाई श्री रामरूप परेल ग्राम-ढोंगरधार, गांव पंचायत-ढोंगरधार तहसील-नरसिंहपुर, जिला नरसिंहपुर का स्थल निरीक्षण मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल एवं क्षेत्रीय कार्यालय, म.प्र. प्रदूषण नियंत्रण बोर्ड जबलपुर की संयुक्त टीम द्वारा किया गया। निरीक्षण के दौरान उक्त गुड कोल्हू इकाई संचालक श्री श्री रामरूप परेल द्वारा बिना किसी नजु ब्रह्मण प्रतिरोधी व्याख्या किये संचालन किया जाता जाता गया। निरीक्षण के दौरान इस गुड कोल्हू उद्योग के परिसर पर परिवेशीय वायु मापन कार्य सम्पादित किया गया एवं उक्त परिवेशीय वायु मापन के पैरामीटर (फिल्टर पेपर एवं SO₂, NO_x) विश्लेषण कार्य हेतु फिल्टर पेपर एवं सेम्पल मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल की टीम के सूपूर्द किये गये।

अन्य अवलोकन/टिप्पणी:

- ① श्री रामरूप परेल
- ② श्री अभिराम वास - 92583.47529 - उस्ताद
- ③ श्री धीरज जोशभा - पत प्रमोद
- ④ श्री नरिपत मर्दि - लोकायु
- ⑤ श्री बंगाली बाबू - बंगाली
- ⑥ श्री अभिराम - उस्ताद

पंचनामा

बोर्ड मुख्यालय भोपाल के पत्र क्रमांक 3780 दिनांक 12.11.2024 के तारतम्य में माननीय राष्ट्रीय हरित अधिकरण, भोपाल बेंच प्रकरण क्रमांक 215/2024 (CZ), 1092/2024 (PB) में दिनांक 08.11.2024 को पारित आदेश के पालनार्थ दिनांक

06.12.24 को गुड कोल्हू इकाई श्री बाबू लाल परेल (बुर्गी) गुड - टोंगरघाट

गुडपंचायत - टोंगरघाट - तखली नरसिंहपुर जिला - नरसिंहपुर का स्थल निरीक्षण मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल एवं क्षेत्रीय कार्यालय,

म.प्र. प्रदूषण नियंत्रण बोर्ड जबलपुर की संयुक्त टीम द्वारा किया गया। निरीक्षण के

दौरान उक्त गुड कोल्हू इकाई संचालक श्री बाबू लाल परेल (बुर्गी) द्वारा

बिना किसी वायु प्रदूषण प्रतिक्रिया ज्ञापन किये संचालन किया जाता रहा।

निरीक्षण के दौरान इस गुड कोल्हू उद्योग के परिसर पर परिवेशीय वायु मापन

कार्य सम्पादित किया गया एवं उक्त परिवेशीय वायु मापन के पैरामीटर (फिल्टर पेपर

एवं SO₂, NO_x) विश्लेषण कार्य हेतु फिल्टर पेपर एवं सेम्पल मुख्यालय म.प्र. प्रदूषण

नियंत्रण बोर्ड भोपाल की टीम के संपूर्ण किये गये।

अन्य अवलोकन/टिप्पणी:

- ① श्री बाबू लाल परेल (बुर्गी) - 9926548415
- ② श्री विनोद - विनोद
- ③ श्री वीरवार - विरवार
- ④ श्री कुशेश - कुशेश
- ⑤ श्री गीतू - गीतू
- ⑥ श्री मोहन - मोहन

पंचनामा

बोर्ड मुख्यालय भोपाल के पत्र क्रमांक 3780 दिनांक 12.11.2024 के तारतम्य में माननीय राष्ट्रीय हरित अधिकरण, भोपाल बेंच प्रकरण क्रमांक 215/2024 (CZ), 1092/2024 (PB) में दिनांक 08.11.2024 को पारित आदेश के पालनार्थ दिनांक 06.12.2024 को गुड कोल्हू इकाई मोहम्मद जावेद गुलाम टोसरदार गुलाम संचायत टोसरदार तख्तवाल राहींदपुर जिला सारिक का स्थल निरीक्षण मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल एवं क्षेत्रीय कार्यालय, म.प्र. प्रदूषण नियंत्रण बोर्ड जबलपुर की संयुक्त टीम द्वारा किया गया। निरीक्षण के दौरान उक्त गुड कोल्हू इकाई संचालक श्री मोहम्मद जावेद टोसरदार द्वारा विना किसी न्यून प्रदूषण प्रतिक्रिया प्रकृति किये संचालन किया जाना गया। निरीक्षण के दौरान इस गुड कोल्हू उद्योग के चरित पर परिवेशीय वायु मापन कार्य सम्पादित किया गया एवं उक्त परिवेशीय वायु मापन के पैरामीटर (फिल्टर पेपर एवं SO₂, NO_x) विश्लेषण कार्य हेतु फिल्टर पेपर एवं सेम्पल मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल की टीम के संपूर्ण किये गये।


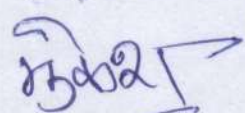
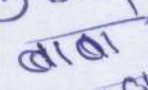
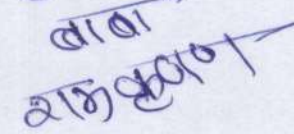

अन्य अवलोकन/टिप्पणी:

- 1) श्री मैलाश परेल
- 2) श्री मोहम्मद जावेद - 8171 2836 31 मो 0 जावेद
- 3) श्री शौकीन
- 4) श्री राहिल राहिल शौकीन
- 5) श्री सारिक सारिक
- 6)

पंचनामा

बोर्ड मुख्यालय भोपाल के पत्र क्रमांक 3780 दिनांक 12.11.2024 के तारतम्य में माननीय राष्ट्रीय हरित अधिकरण, भोपाल बेंच प्रकरण क्रमांक 215/2024 (CZ), 1092/2024 (PB) में दिनांक 08.11.2024 को पारित आदेश के पालनार्थ दिनांक 07.11.2024 को गुड कोल्हू इकाई श्री हेमंत राजपूत ग्राम-इमरिया, ग्राम-पंचायत इमरिया, तहसील कोली, जिला नरसिंहपुर का स्थल निरीक्षण मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल एवं क्षेत्रीय कार्यालय, म.प्र. प्रदूषण नियंत्रण बोर्ड जबलपुर की संयुक्त टीम द्वारा किया गया। निरीक्षण के दौरान उक्त गुड कोल्हू इकाई संचालक श्री हेमंत राजपूत द्वारा बिना किसी वायु प्रदूषण प्रतिरोधी ज्वालका बिन्ने संचालन किया जाना पाया गया। निरीक्षण के दौरान इस गुड कोल्हू उद्योग के परिसर पर परिवेशीय वायु मापन कार्य सम्पादित किया गया एवं उक्त परिवेशीय वायु मापन के पैरामीटर (फिल्टर पेपर एवं SO₂, NO_x) विश्लेषण कार्य हेतु फिल्टर पेपर एवं सेम्पल मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल की टीम के सूपूर्द किये गये।

अन्य अवलोकन/टिप्पणी:

- ① श्री हेमंत राजपूत -
- ② श्री अशोक यादव - 9993222400 
- ③ श्री मुकेश मेहरा 
- ④ श्री बबुवा 
- ⑤ श्री रामकृष्ण 
- ⑥ श्री सोहन राजपूत - 

पंचनाम

बोर्ड मुख्यालय भोपाल के पत्र क्रमांक 3780 दिनांक 12.11.2024 के तारतम्य में माननीय राष्ट्रीय हरित अधिकरण, भोपाल बेंच प्रकरण क्रमांक 215/2024 (CZ), 1092/2024 (PB) में दिनांक 08.11.2024 को पारित आदेश के पालनार्थ दिनांक 07/12/2024 को गुड कोल्हू इकाई श्री गालिफ, गाँव-कुतवाड़ा, गाँव-पंचायत, किल्ला, तहसील-नरैली, जिला-तराईदुर्ग का स्थल निरीक्षण मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल एवं क्षेत्रीय कार्यालय, म.प्र. प्रदूषण नियंत्रण बोर्ड जबलपुर की संयुक्त टीम द्वारा किया गया। निरीक्षण के दौरान उक्त गुड कोल्हू इकाई संचालक श्री गालिफ द्वारा दिनांक 07/12/2024 को निरीक्षण के दौरान इस गुड कोल्हू उद्योग के पर परित्वेशीय वायु मापन कार्य सम्पादित किया गया एवं उक्त परित्वेशीय वायु मापन के पैरामीटर (फिल्टर पेपर एवं SO₂, NO_x) विश्लेषण कार्य हेतु फिल्टर पेपर एवं सेम्पल मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल की टीम के संपूर्ण किये गये।

अन्य अवलोकन/टिप्पणी:

- ① श्री गालिफ - गालिफ
- ② श्री रिजवान अली - 9880884990 - रिजवान
- ③ श्री सुरेशचंद्र शर्मा - सुरेशचंद्र
- ④ श्री कुंदन नौरिया - कुंदन नौरिया
- ⑤ श्री वीरसिंह जी - वीरसिंह
- ⑥

पंचनामा

K-4

बोर्ड मुख्यालय भोपाल के पत्र क्रमांक 3780 दिनांक 12.11.2024 के तारतम्य में माननीय राष्ट्रीय हरित अधिकरण, भोपाल बेंच प्रकरण क्रमांक 215/2024 (CZ), 1092/2024 (PB) में दिनांक 08.11.2024 को पारित आदेश के पालनार्थ दिनांक 02/12/2024 को गुड कोल्हू इकाई मोहम्मद कल्लू गुजरा - सिंगा विपटिया, गुजरा - पंचापरत - सिंगा विपटिया, लखीम - कोली - जिला नरसिंहपुर का स्थल निरीक्षण मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल एवं क्षेत्रीय कार्यालय, म.प्र. प्रदूषण नियंत्रण बोर्ड जबलपुर की संयुक्त टीम द्वारा किया गया। निरीक्षण के दौरान उक्त गुड कोल्हू इकाई संचालक श्री मोहम्मद कल्लू द्वारा बिना किली वायु प्रदूषण प्रतिरोधी ज्वारका किन्ने संचालन किया जाना पाया गया। निरीक्षण के दौरान इस गुड कोल्हू उद्योग के चरित पर परिवेशीय वायु मापन कार्य सम्पादित किया गया एवं उक्त परिवेशीय वायु मापन के पैरामीटर (फिल्टर पेपर एवं SO₂, NO_x) विश्लेषण कार्य हेतु फिल्टर पेपर एवं सेम्पल मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल की टीम के सूपूर्द किये गये।

अन्य अवलोकन/टिप्पणी:

- ① श्री मो: कल्लू - 7869550713 - भा.प्र.
- ② श्री पंचम मोरिया - पंचम
- ③ श्री कल्लू मोरिया - कल्लू
- ④ श्री कल्लू मोरिया - कल्लू
- ⑤ श्री अजय - अजय

बोर्ड मुख्यालय भोपाल के पत्र क्रमांक 3780 दिनांक 12.11.2024 के तारतम्य में माननीय राष्ट्रीय हरित अधिकरण, भोपाल बेंच प्रकरण क्रमांक 215/2024 (CZ), 1092/2024 (PB) में दिनांक 08.11.2024 को पारित आदेश के पालनार्थ दिनांक 07.11.2024 को गुड कोल्हू इकाई मो. मोपतली, ग्राम मोपटा भैरागांव, जयप्रयाग तहसील मोपटा, जिला नरसिंहपुर का स्थल निरीक्षण मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल एवं क्षेत्रीय कार्यालय, म.प्र. प्रदूषण नियंत्रण बोर्ड जबलपुर की संयुक्त टीम द्वारा किया गया। निरीक्षण के दौरान उक्त गुड कोल्हू इकाई संचालक श्री मो. मोपतली द्वारा बिना किसी न्यूनतम प्रतिक्रिया प्रदान किये संचालन किया जाना नज़र आया। निरीक्षण के दौरान इस गुड कोल्हू उद्योग के परिसर पर परिवेशीय वायु मापन कार्य सम्पादित किया गया एवं उक्त परिवेशीय वायु मापन के पैरामीटर (फिल्टर पेपर एवं SO₂, NO_x) विश्लेषण कार्य हेतु फिल्टर पेपर एवं सेम्पल मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल की टीम के संपूर्ण किये गये।

अन्य अवलोकन/टिप्पणी:

- ① श्री मो. मोपतली ... मोपतली
- ② श्री, लक्ष्मण सिंह परेल - 898964 4978
- ③ श्री मोहित - गुल्जारी
- ④ श्री अशोक कुमार - कुशाग्र
- ⑤ श्री विशाल - विशाल
- ⑥ श्री

लक्ष्मण सिंह परेल

पंचनामा

बोर्ड मुख्यालय भोपाल के पत्र क्रमांक 3780 दिनांक 12.11.2024 के तारतम्य में माननीय राष्ट्रीय हरित अधिकरण, भोपाल बेंच प्रकरण क्रमांक 215/2024 (CZ), 1092/2024 (PB) में दिनांक 08.11.2024 को पारित आदेश के पालनार्थ दिनांक

07.11.2024 को गुड कोल्हू इकाई ~~श्री इरगा~~ ~~इरगा~~, ग्राम-कोल्हा, ग्रामपंचायत कोल्हा

तखील कोल; जिला नर्मिष्ठुर

का स्थल निरीक्षण मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल एवं क्षेत्रीय कार्यालय, म.प्र. प्रदूषण नियंत्रण बोर्ड जबलपुर की संयुक्त टीम द्वारा किया गया। निरीक्षण के दौरान उक्त गुड कोल्हू इकाई संचालक श्री ~~इरगा~~ ~~इरगा~~ द्वारा बिना किसी वायु प्रदूषण प्रतिकेही जांचा किये संचालन किया जाना जाना जाना। निरीक्षण के दौरान इस गुड कोल्हू उद्योग के ~~परिहा~~ पर परिवेशीय वायु मापन कार्य सम्पादित किया गया एवं उक्त परिवेशीय वायु मापन के पैरामीटर (फिल्टर पेपर एवं SO₂, NO_x) विश्लेषण कार्य हेतु फिल्टर पेपर एवं सेम्पल मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल की टीम के संपूर्ण किये गये।

अन्य अवलोकन/टिप्पणी:

- ① श्री इरगा - 6398656055 52वर्ग/12
- ② श्री बबलू - ~~बबलू~~
- ③ श्री वधू - ~~वधू~~
- ④ श्री बभीर - ~~बभीर~~
- ⑤ श्री लल्लू - ~~लल्लू~~
- ⑥ श्री साधुराव - ~~साधुराव~~

पंचनामा

बोर्ड मुख्यालय भोपाल के पत्र क्रमांक 3780 दिनांक 12.11.2024 के तारतम्य में माननीय राष्ट्रीय हरित अधिकरण, भोपाल बेंच प्रकरण क्रमांक 215/2024 (CZ), 1092/2024 (PB) में दिनांक 08.11.2024 को पारित आदेश के पालनार्थ दिनांक 27/11/2024 को गुड कोल्हू इकाई श्री. बालकृष्ण शिवत पंचोखरा, खजोडला गौराघाट जि. कटाविया म.प्र. का स्थल निरीक्षण मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल एवं क्षेत्रीय कार्यालय, म.प्र. प्रदूषण नियंत्रण बोर्ड खालियर की संयुक्त टीम द्वारा किया गया। निरीक्षण के दौरान उक्त गुड कोल्हू इकाई संचालक श्री बालकृष्ण शिवत द्वारा बिना किसी वायु प्रदूषण प्रतिरोधी व्यास्था किये संचालन किया जाना पाया गया। निरीक्षण के दौरान इस संचालित गुड कोल्हू उद्योग के पर परिवेशीय वायु मापन कार्य सम्पादित किया गया एवं उक्त परिवेशीय वायु मापन के पैरामीटर (फिल्टर पेपर एवं SO₂, NO_x) विश्लेषण कार्य हेतु फिल्टर पेपर एवं सेम्पल मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल की टीम के संपूर्ण किये गये।

अन्य अवलोकन/टिप्पणी:

अन्य अवलोकन/टिप्पणी:

गल्ला परेल

हरिराम सिंह

श्रीधर

राजाराम

वसुधंत कुमार

मदन लाल

(2)

पंचनामा

बोर्ड मुख्यालय भोपाल के पत्र क्रमांक 3780 दिनांक 12.11.2024 के तारतम्य में माननीय राष्ट्रीय हरित अधिकरण, भोपाल बेंच प्रकरण क्रमांक 215/2024 (CZ), 1092/2024 (PB) में दिनांक 08.11.2024 को पारित आदेश के पालनार्थ दिनांक 27.11.2024 को गुड कोल्हू इकाई श्री. वंशी गुजर वज्रमंडला नि. वतिथी अ.प.

का स्थल निरीक्षण मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल एवं क्षेत्रीय कार्यालय, म.प्र. प्रदूषण नियंत्रण बोर्ड खालियर की संयुक्त टीम द्वारा किया गया। निरीक्षण के दौरान उक्त गुड कोल्हू इकाई संचालक श्री वंशी गुजर द्वारा बिना किसी वायु प्रदूषण प्रतिरोधी व्यवस्था किये संचालन किया जाना पाया गया। निरीक्षण के दौरान इस संचालित गुड कोल्हू उद्योग के पर परिवेशीय वायु मापन कार्य सम्पादित किया गया एवं उक्त परिवेशीय वायु मापन के पैरामीटर (फिल्टर पेपर एवं SO₂, NO_x) विश्लेषण कार्य हेतु फिल्टर पेपर एवं सेम्पल मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल की टीम के संपूर्ण किये गये।

अन्य अवलोकन/टिप्पणी:

अन्य अवलोकन/टिप्पणी:

मोहन

राहुल

इतजार

आमिर

नाजीम

VK

3

पंचनामा

बोर्ड मुख्यालय भोपाल के पत्र क्रमांक 3780 दिनांक 12.11.2024 के तारतम्य में माननीय राष्ट्रीय हरित अधिकरण, भोपाल बेंच प्रकरण क्रमांक 215/2024 (CZ), 1092/2024 (PB) में दिनांक 08.11.2024 को पारित आदेश के पालनार्थ दिनांक 27.11.2024 को गुड कोल्हू इकाई श्री विश्वास डुके गाँव - खुजारी इन्डिया वी. एस. म.प्र. कोष - 25.838006 कोष - 78.045794 का स्थल निरीक्षण मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल एवं क्षेत्रीय कार्यालय, म.प्र. प्रदूषण नियंत्रण बोर्ड ग्वालियर की संयुक्त टीम द्वारा किया गया। निरीक्षण के दौरान उक्त गुड कोल्हू इकाई संचालक श्री विश्वास डुके द्वारा बिना किसी वायु प्रदूषण प्रतिरोधी व्यास्था किये संचालन किया जाना पाया गया। निरीक्षण के दौरान इस संचालित गुड कोल्हू उद्योग के पर परिवेशीय वायु मापन कार्य सम्पादित किया गया एवं उक्त परिवेशीय वायु मापन के पैरामीटर (फिल्टर पेपर एवं SO₂, NO_x) विश्लेषण कार्य हेतु फिल्टर पेपर एवं सेम्पल मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल की टीम के संपूर्ण किये गये।

अन्य अवलोकन/टिप्पणी:

अन्य अवलोकन/टिप्पणी:

गौराम

मनसुख

माल,

वाहद खान

पंचनामा

बोर्ड मुख्यालय भोपाल के पत्र क्रमांक 3780 दिनांक 12.11.2024 के तारतम्य में माननीय राष्ट्रीय हरित अधिकरण, भोपाल बेंच प्रकरण क्रमांक 215/2024 (CZ), 1092/2024 (PB) में दिनांक 08.11.2024 को पारित आदेश के पालनार्थ दिनांक 27.11.2024 को गुड कोल्हू इकाई जयंत जैगरी प्रो. प्र. लिमिटेड

..... गुणम सुनारी त. 242016 जि. दलिया का स्थल निरीक्षण मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल एवं क्षेत्रीय कार्यालय, म.प्र. प्रदूषण नियंत्रण बोर्ड ग्वालियर की संयुक्त टीम द्वारा किया गया। निरीक्षण के दौरान उक्त गुड कोल्हू इकाई संचालक श्री द्वारा बिना किसी वायु प्रदूषण प्रतिरोधी व्यास्था किये संचालन किया जाना पाया गया। निरीक्षण के दौरान इस संचालित गुड कोल्हू उद्योग के पर परिवेशीय वायु मापन कार्य सम्पादित किया गया एवं उक्त परिवेशीय वायु मापन के पैरामीटर (फिल्टर पेपर एवं SO₂, NO_x) विश्लेषण कार्य हेतु फिल्टर पेपर एवं सेम्पल मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल की टीम के संपूर्ण किये गये।

अन्य अवलोकन/टिप्पणी:

अन्य अवलोकन/टिप्पणी:

पतिराम

राकेश

श्री

Guddu

गुड

पंचनामा

बोर्ड मुख्यालय भोपाल के पत्र क्रमांक 3780 दिनांक 12.11.2024 के तारतम्य में माननीय राष्ट्रीय हरित अधिकरण, भोपाल बेंच प्रकरण क्रमांक 215/2024 (CZ), 1092/2024 (PB) में दिनांक 08.11.2024 को पारित आदेश के पालनार्थ दिनांक 27.11.24 को गुड कोल्हू इकाई

नाजीम खान एवं बुनारी
[Lat-25.841355°, Long-78.413548°]
म.प्र. इन्डस्ट्रियल जि. दलिया म.प्र.

का स्थल निरीक्षण मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल एवं क्षेत्रीय कार्यालय, म.प्र. प्रदूषण नियंत्रण बोर्ड ग्वालियर की संयुक्त टीम द्वारा किया गया। निरीक्षण के दौरान उक्त गुड कोल्हू इकाई संचालक श्री नाजीम खान द्वारा बिना किसी वायु प्रदूषण प्रतिरोधी व्यवस्था किये संचालन किया जाना पाया गया। निरीक्षण के दौरान इस संचालित गुड कोल्हू उद्योग के पर परिवेशीय वायु मापन कार्य सम्पादित किया गया एवं उक्त परिवेशीय वायु मापन के पैरामीटर (फिल्टर पेपर एवं SO₂, NO_x) विश्लेषण कार्य हेतु फिल्टर पेपर एवं सेम्पल मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल की टीम के संपूर्ण किये गये।

अन्य अवलोकन/टिप्पणी:

अन्य अवलोकन/टिप्पणी:

विश्वनाथ
सरकाराज

रहमान

जो. दलिया

युजस खान

6

पंचनामा

बोर्ड मुख्यालय भोपाल के पत्र क्रमांक 3780 दिनांक 12.11.2024 के तारतम्य में माननीय राष्ट्रीय हरित अधिकरण, भोपाल बेंच प्रकरण क्रमांक 215/2024 (CZ), 1092/2024 (PB) में दिनांक 08.11.2024 को पारित आदेश के पालनार्थ दिनांक

27.11.24 को गुड कोल्हू इकाई
[Lat: 25.831209° Long: 78.400576°

तह: 2-42015 नि.दतिथा
का स्थल निरीक्षण मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल एवं क्षेत्रीय कार्यालय, म.प्र. प्रदूषण नियंत्रण बोर्ड ग्वालियर की संयुक्त टीम द्वारा किया गया। निरीक्षण के दौरान उक्त गुड कोल्हू इकाई संचालक श्री सुशान खान द्वारा बिना किसी वायु प्रदूषण प्रतिरोधी व्यास्था किये संचालन किया जाना पाया गया। निरीक्षण के दौरान इस संचालित गुड कोल्हू उद्योग के पर परिवेशीय वायु मापन कार्य सम्पादित किया गया एवं उक्त परिवेशीय वायु मापन के पैरामीटर (फिल्टर पेपर एवं SO₂, NO_x) विश्लेषण कार्य हेतु फिल्टर पेपर एवं सेम्पल मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल की टीम के संपूर्ण किये गये।

अन्य अवलोकन/टिप्पणी:

अन्य अवलोकन/टिप्पणी:

राजाराज

Kare

शेन मिक

Joseph

श्री. जावेद

07

पंचनामा

बोर्ड मुख्यालय भोपाल के पत्र क्रमांक 3780 दिनांक 12.11.2024 के तारतम्य में माननीय राष्ट्रीय हरित अधिकरण, भोपाल बेंच प्रकरण क्रमांक 215/2024 (CZ), 1092/2024 (PB) में दिनांक 08.11.2024 को पारित आदेश के पालनार्थ दिनांक 28/11/24 को गुड कोल्हू इकाई श्री गल्ला परेल ग्राम बुनारी

नं. 5-42018 पि. दत्तिया

का स्थल निरीक्षण मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल एवं क्षेत्रीय कार्यालय, म.प्र. प्रदूषण नियंत्रण बोर्ड अवालिमर की संयुक्त टीम द्वारा किया गया। निरीक्षण के दौरान उक्त गुड कोल्हू इकाई संचालक श्री श्री गल्ला परेल द्वारा बिना किसी वायु प्रदूषण प्रतिरोधी व्यास्था किये संचालन किया जाना पाया गया। निरीक्षण के दौरान इस संचालित गुड कोल्हू उद्योग के पर परिवेशीय वायु मापन कार्य सम्पादित किया गया एवं उक्त परिवेशीय वायु मापन के पैरामीटर (फिल्टर पेपर एवं SO₂, NO_x) विश्लेषण कार्य हेतु फिल्टर पेपर एवं सेम्पल मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल की टीम के संपूर्ण किये गये।

अन्य अवलोकन/टिप्पणी:

अन्य अवलोकन/टिप्पणी:

~~सुबे~~

जावेद

सुनिम

Rajni

3/10/24

पंचनामा

बोर्ड मुख्यालय भोपाल के पत्र क्रमांक 3780 दिनांक 12.11.2024 के तारतम्य में माननीय राष्ट्रीय हरित अधिकरण, भोपाल बेंच प्रकरण क्रमांक 215/2024 (CZ), 1092/2024 (PB) में दिनांक 08.11.2024 को पारित आदेश के पालनार्थ दिनांक 28.11.24 को गुड कोल्हू इकाई श्री दिपक रावत ग्राम खुनारी न. इन्दरगढ़ जिला दतिया Distt. 25.8.3.328 Loc. 78.4016.850 का स्थल निरीक्षण मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल एवं क्षेत्रीय कार्यालय, म.प्र. प्रदूषण नियंत्रण बोर्ड जवाहर की संयुक्त टीम द्वारा किया गया। निरीक्षण के दौरान उक्त गुड कोल्हू इकाई संचालक श्री दिपक रावत द्वारा बिना किसी वायु प्रदूषण प्रतिरोधी व्यास्था किये संचालन किया जाना पाया गया। निरीक्षण के दौरान इस संचालित गुड कोल्हू उद्योग के पर परिवेशीय वायु मापन कार्य सम्पादित किया गया एवं उक्त परिवेशीय वायु मापन के पैरामीटर (फिल्टर पेपर एवं SO₂, NO_x) विश्लेषण कार्य हेतु फिल्टर पेपर एवं सेम्पल मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल की टीम के संपूर्ण किये गये।

अन्य अवलोकन/टिप्पणी:

अन्य अवलोकन/टिप्पणी:

श्री विनय

दरफान

नारायण

Aruf

मोक्षमीन

9

पंचनामा

बोर्ड मुख्यालय भोपाल के पत्र क्रमांक 3780 दिनांक 12.11.2024 के तारतम्य में माननीय राष्ट्रीय हरित अधिकरण, भोपाल बेंच प्रकरण क्रमांक 215/2024 (CZ), 1092/2024 (PB) में दिनांक 08.11.2024 को पारित आदेश के पालनार्थ दिनांक 28.11.24 को गुड कोल्हू इकाई शाहजाद खान ग्राम सुनारी

न. इन्दौर जि. दतिया

का स्थल निरीक्षण मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल एवं क्षेत्रीय कार्यालय, म.प्र. प्रदूषण नियंत्रण बोर्ड गवालियर की संयुक्त टीम द्वारा किया गया। निरीक्षण के दौरान उक्त गुड कोल्हू इकाई संचालक श्री शाहजाद खान द्वारा बिना किसी वायु प्रदूषण प्रतिरोधी व्यास्था किये संचालन किया जाना पाया गया। निरीक्षण के दौरान इस संचालित गुड कोल्हू उद्योग के पर परिवेशीय वायु मापन कार्य सम्पादित किया गया एवं उक्त परिवेशीय वायु मापन के पैरामीटर (फिल्टर पेपर एवं SO₂, NO_x) विश्लेषण कार्य हेतु फिल्टर पेपर एवं सेम्पल मुख्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल की टीम के संपूर्ण किये गये।

अन्य अवलोकन/टिप्पणी:

अन्य अवलोकन/टिप्पणी:

काशीराम पाल

शंतोष

मोहम्मद उनुस

आमीर अली

अब्दुल शाद

Item No. 03 & 04

**BEFORE THE NATIONAL GREEN TRIBUNAL
CENTRAL ZONE BENCH, BHOPAL
(Through Video Conferencing)**

**Original Application No.215/2024(CZ)
(I.A.No.105/2024) (I.A.No.108/2024)
(O.A.No.1092/2024 - PB)**

News Item titled "गुड़ कोल्हू प्रदूषण पर छळ्ज और प्रदूषण बोर्ड का उदासीन रवैया"
appearing in Swadesh Bhopal dated 27.07.2024

Suo moto....

WITH

Original Application No.228/2024(CZ)

M/s Mahakoushal Sugar and Power Industries Applicant (s)

Vs.

State of Madhya Pradesh & Ors. Respondent(s)

Date of Hearing: **08.11.2024**

**CORAM: HON'BLE MR. JUSTICE SHEO KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

For Applicant (s): Mr. Kanishk Devesh Sharma, Adv.

For Respondent(s): Ms. Parul Bhadoria, Adv.
Ms. Shiksha Singh Chouhan, Adv.
Mr. Mehul Bhardwaj, Adv.
Mr. Dharamvir Sharma, Adv.

ORDER

1. Issues raised in both the applications are operation of jaggery making units (Kolhu) across various districts of Madhya Pradesh (especially Narsinghpur).
2. The matter was taken on the basis of a news article and as per the articles, these jaggery units cause large scale pollution and hamper the health and well-being of the residents of the area. The articles highlighted illegally

1

O A No.215/2024(CZ)

News Item titled "गुड़ कोल्हू प्रदूषण पर छळ्ज और प्रदूषण बोर्ड का उदासीन रवैया" appearing in Swadesh Bhopal dated 27.07.2024

O A No.228/2024(CZ)

M/s Mahakoushal Sugar and Power Industries VS. State of Madhya Pradesh & Ors.

operated jaggery making units (kolhus). However, it is alleged that despite several complaints, the Madhya Pradesh Pollution Control Board has not taken any action against such illegal units. The news item states that Narsinghpur district in MP is known for its sugarcane, sugar and jaggery. In the harvesting season, almost 5000 jaggery making units start operating in the area, spewing smoke and causing large scale air pollution. Furthermore, it is stated that sugarcane peels are used as fuel in jaggery furnaces due to which large amounts of smoke is produced along with other harmful gases like carbon dioxide, carbon monoxide and solid carbon particles. These enter the human body while breathing or eating and can cause severe health and respiratory issues. Moreover, the smoke from these units engulfs the roads and fields around it, causing visibility issues on highways and thereby resulting in accidents. The news item further highlight that according to the pollution control board, several guidelines have been issued to control the pollution caused by these jaggery units. These include, ban on operation of kolhus without a chimney, fixing the height of the chimneys in proportion to the amount of fuel used in the unit, with minimum height being 20 feet, so that the smoke doesn't spread on ground level and endanger human life. However it is asserted that, most of the kolhus function without following any environmental guidelines and rules causing the smoke to spread on ground level and hamper health and life.

3. This Tribunal directed the State Pollution Control Board to submit the factual and action taken report but no concrete action has been taken to regulate the operation of the units in accordance with the guidelines issued by the CPCB to control the kolhus and request has been made to direct the Agriculture Department, Department of Food and Local Administration to initiate action.

4. It is further submitted that this is the unorganized nature of operation of unit and generally it is in operation in the month of November and February and the visit of the committee was prior to this in the month of September and during that period the kolhus were not in operation, thus, the report was not correctly prepared.
5. In the meantime, I.A. nos. 105/2024 & 108/2024 have been filed with the prayer to implead the applicant of I.A. nos. 105/2024 & 108/2024 as a respondent for correct decision of the case. It is further submitted that since the operation of the kolhus are prevalent in the State of Madhya Pradesh, throughout the state, in various part of the state, thus a report is required to be called from the Member Secretary, State Pollution Control Board from collecting the report from all the districts.
6. It is further submitted that the units generate suspended particulate material and have furnaces and a small 3-4 meters stack height made from mud or local brick which causes inefficient burning of fuel and generates dark cloud of smoke consisting of Carbon Monoxide, Carbon Dioxide and Fine and Ultrafine Particulate Matter which causes various kinds of diseases to the nearby residents. Accordingly, the applicant of above I.As. numbers are impleaded as a respondent and they are directed to submit the reply and clear facts collecting the data of the State of Madhya Pradesh.
7. We direct the Member Secretary, State Pollution Control Board Madhya Pradesh to collect the data from all the district headquarters of Madhya Pradesh with regard to the jaggery furnaces and its compliance in accordance with the guidelines issued by the CPCB and in case of violations to take remedial measures and submit the suggestions. The Member Secretary is at liberty to constitute a committee on the regional basis or the district level basis to submit the suggestions to take remedial measures in

that particular area and after compilation of the report it may be submitted to the Tribunal within two months.

8. We further direct that the guidelines issued in OA No. 81/2021(CZ) dated 11.01.2022 must be strictly complied with and action taken report in compliance of the order be also submitted to this Tribunal before next date of listing.

List it on 23rd January, 2025.

Sheo Kumar Singh, JM

Dr. Afroz Ahmad, EM

08th November 2024
O.A. No.215/2024(CZ) &
O.A. No.228/2024(CZ
PN

**BEFORE THE NATIONAL GREEN TRIBUNAL
CENTRAL ZONE BENCH, BHOPAL
(Through Video Conferencing)**

Original Application No. 81/2021 (CZ)

Rammanohar Lodhi & Anr.

Applicant (s)

Versus

State of M.P. & Ors

Respondent(s)

Date of hearing: 11.01.2022

**CORAM: HON'BLE MR. JUSTICE SHEO KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. ARUN KUMAR VERMA, EXPERT MEMBER**

For Applicant(s) : Mr. Dharamvir Sharma, Adv.
For Respondent(s) : Mr. Sachin K. Verma, Adv.
Ms. Parul Bhadoria, Adv.
Ms. Samridhi Sharma, Adv.
Mr. Yadvendra Yadav, Adv.

ORDER

1. The issue raised in this application is illegal operation of Kolhus (Jaggery Units) and Power Crushers operating in the District Narsinghpur Madhya Pradesh causing Air Pollutant Emission of obnoxious gases, Dust and also polluting ground water and operating in violation of guidelines issued by CPCB and MoEF&CC dtd. 13.06.2018.
2. The matter was taken up on 01.11.2021 and a committee consisting of Collector Narsinghpur and the representative of the State Pollution Control Board, was constituted with direction to submit the factual and action take report.
3. In compliance thereof the Joint Committee submitted the report which is as follows :

“About Jiggery Units Located at Narsinehour District:

The Jiggery is a natural, traditional sweetener made by the concentration of sugarcane juice. It is a traditional unrefined non-centrifugal sugar consumed, containing all the minerals and vitamins present in sugarcane juice. Sugarcane is processed in to sugar, gur (jiggery) and khandsari (cottage sugar). The methods of converting sugarcane and manufacturing sugar, gur and khandsari are different but a great value is added in the manufacturing of these consumable final products.

Generally roller mills are used for juice extraction. These are driven by electrical motor or diesel engine. Extraction of juice is in the range of 60 to 70% After extraction, suspended matters are removed by cotton cloth or fine mesh screen. After clarification, temperature of boiling mass is further increased to around 110-115°C. Boiling take place about 2 to 3 hours. After the striking point temperature and brix content are reached, the slurry (semi fluid, pasty concentrate) formed is tipped off and further cooled/ processed to reach the desired end form (moulding/ liquid granulation) The striking point/ brix content are different for the different forms of jiggery.

The Narsinghpur district is popular for Gur Manufacturing; generally farmers are involved in jiggery production. At present there are around 2110 jiggery units in the area as per information received from District Industries Center Narsinghpur as per Udyog Adhaar Registration system. The Jiggery production is mainly operated in mid of November to February month as per

availability of sugar cane. The jiggery units are installed and operational for temporary basis most of the jiggery units are situated in the agriculture field of the farmers. Location of jiggery units is also change according to their own suitability. This sector is food processing and un-organized.

As per information received from DIC Narsinghpur. The cost of the jiggery units is less than 10 lakh which is registered under micro level units.

The CPCB has issued Guidelines for Pollution Control in Kolhus vide letter No. 2541 dated 13.06.2018 as follows:-

- 1- The Kolhus shall not be allowed to set up at locations within 0.5 km distance from approved habitation schools, hospitals and the sensitive zones
- 2- Only dried bagasse, wood and the agricultural residues/ wastes shall be used as fuel. In no case rubber, used tyres, plastic etc. shall be fired in furnace.
- 3- Improved/energy efficient furnace shall be used by Kolhus. The furnace shall be made of masonry bricks or refractory bricks. Use of mud or soil in place of brick should be avoided. The furnace shall be constructed in such a way that it ensures multi-pan (more than one pan in series) heating as shown in Figure(s) below for utilization of heat contained by flue gases. The Pan 3 is used for evaporation of the juice to achieve the desired concentration for making Jaggeri/Gur. The hot flue gases further transfer heat to Preheat the Pan 2 and Pan 1. The number of Pans may range from 2 to 5 depending upon the design of furnace. As the flue gas transfer the heat to the Pan, its temperature reduces. The remaining heat in the flue gas is further utilized to preheat the juice in the subsequent Pans. The Kolhus with production capacity of up to 2 MT/day have a choice to adopt either single pan or multi-pan arrangement.
- 4- A flap shall be installed on fuel feed hole of furnace to control excess air. There shall be provision of fire grate for efficient burning of fuel in the furnace. The ash generated would be collected from bottom of the furnace. A provision of baffles in flue gas path leading to stack (chimney) should be made to contain the particulate matter.

5- The height of stack shall be prescribed by the State Pollution Control Board depending upon the local conditions, but it shall not be less than 10 m. The Kolhus without stack shall not be permitted.

6- The limit of particulate matter (PM) in flue gas shall be prescribed by the State Pollution Control Board depending upon the local conditions' but it shall not be more than 500 mg/Nm³.

from the Kolhus shall be reused or properly disposed. The bagasse shall be used as fuel in the furnace. Scum collected from pan and ash shall be utilized as soil conditioner in agricultural

7- The solid wastes generated land.

8- The washings of pans shall be disposed through soak pit.

9- The Kolhus shall ensure cleanliness and hygienic conditions in the premises.

Filed Observation:-

The committee has visited the some villages like Surwari, Kathotia Gonglai, Dongidhana, Bahoripar and inspected the Kolhus (jaggery units) located in the are. During inspection it is found that the Jiggery unit takes baggas which is used as a fuel. Stack is made mud of soil in place of masonry bricks. Height of stack about 03 to 04 meters. All the jigger: units adopt Multi-pan (more than I pan in series) arrangements. The Capacity of all jiggery units is found less than 2 ton per day which is mostly located at Road Side. Following units is visited during inspection. Details and pollution control arrangements are as follows:-

N	Name of owner of jaggery units	Location	No. of PAN	Height of stack	Distance from residential area
1	Shri Govind Prasad Slo of Shri Ram Charan Khemariya (02 Number of units)	Village Kathotia Tehsil- Kareli Dist Narsinghpur {Own Agriculture land}	03	03-04 Meter	100 meter
2	Shri Chatarsingh S/o Shri Narmada Prashad Kaurv	Village Gogabali Tehsil- Kareli Dist Narsinghpur	03	03-04 Meter	more than 500 meter

		(Own Agriculture land)			
3	Shri Ram Roop S/o of Shri Tilak Singh Patel	Village Pasi, Ghatmandari Tehsil-Narsinghpur Dist Narsinghpur (Own Agriculture land)	03	03-04 Meter	more than 500 meter
4	Shri Ritik Patel S/o Balram Patel	Village Dangidana Tehsil Narsinghpur District Narsinghpur Own Agriculture land)	03	03-04 Meter	more than 500 meter
5	Shri Mahendra Patel S/o Hakam Singh Patel	Village Bahoripar Tehsil Narsinghpur Dist Narsinghpur Own Agriculture land))	03	03-04 Meter	more than 500 meter
6	Shri Arjun Patel	Village Bahoripar Tehsil Narsinghpur Dist Narsinghpur Own Agriculture land)	03	03-04 Meter	more than 500 meter

About Air Pollution: - During inspection all these units are not installed stack height as per the guideline of the pollution control. Some units are located less than 500 meters *om residential area. All the units are located at agriculture land which is their own land. During filed visit smoke was observed from stack during charging of fuel (Baggas). The committee has observed that the air pollution (Fugitive emission) is localized.

About Water Pollution: - The water is use for washing of pan after some interval and disposed though soak pit in their own agriculture land. Committee has not found waterpollution problem in the area.

About Solid Waste: - The solid waste is generated from Kolhus (Jaggery unit) are baggas, scum collected from pan and ash. Baggas is used as a fuel in Kolhus and scum collected from pan and ash is utilized as a soil

conditional in agriculture land hence problem of solid waste is not observed.

The Ambient Air Monitoring has been conducted by MPPCB at village-Bahoripar & village-Dongerghat. Result was {bund more than prescribed standards, Monitoring Report is enclosed. Photographs along with coordinate recorded during inspection is enclosed.

Earlier Action Taken by authorities:-

The Jiggery units are un-organized sector which is changing their location to their suitability. The units are temporally and seasonal. Hence Board has issued letter to following organization regarding compliance of CPCB guidelines.

- I. The Regional office MPPCB has issued the letter to District Industries Center Food Department, SDM, and District- Narsinghpur regarding compliance of guideline issued by CPCB. Vide letter No. 782 dated 31/08/2021. Copy of letter is enclosed.
- II The Regional office MPPCB has issued the letter to Superintendent Engineer Madhya Pradesh Viduyat Vitran Company Limited District-Narsinghpur for not provide power supply compliance of CPCB guidelines. Vide letter No. 1288 dated 24/11/2021. Copy of letter is enclosed.
- III The Regional Office MPPCB has issued the letter to jiggery units as per survey carried out on dated 19/11/2020 to 26/11/2020. It is submitted that item no. 732 Gur Manufacturing unit (without boiler) comes under white category as per the Board order No. 1607 dated 10/12/2021. List is Enclosed.
- IV The list of jiggery units is received from DIC Narsinghpur which is registered in Udyog Adhaar System. Regional office MPPCB has issued the letter to the all jiggery units regarding compliance of CPCB guidelines. List is enclosed.

Recommendations:-

1. The Jiggery production is mainly operated in mid of November to February months per availability of sugar cane. The jiggery units are install and operational for temporally basis most of the jiggery units are situated in the agriculture field of the farmers. Location of jiggery units is also change

- according to their own suitability. This sector is food processing and un-organized. It is very difficult for compliance of CPCB guidelines.
2. All the jiggery unit (without boiler) comes under micro scale (tiny unit) which are the self registered in MSME portal according to their suitability.
 3. The Action against the jiggery units may create law and order problem in the area however board has issued notice to all units for compliance of CPCB guidelines.
 4. The Sector is unorganized hence the local authorities, Food Department, & Agriculture Department shall take action against the units to their own level.”
4. Learned Counsel for the applicant has raised the issue of recommendations mentioned at point no.3 with regard to the compliance of the guidelines issued by the CPCB and the observation by the Sub Divisional Magistrate Narsinghpur on behalf of the Collector that any action against the jaggery units may create law and order problem. The Learned Counsel for the State has argued that the necessary direction be issued to the Chief Secretary for compliance of the guidelines issued by the CPCB.
5. Considering all above facts and recommendations of the committee, we direct the Chief Secretary, State of Madhya Pradesh to take necessary steps and develop mechanism that the guidelines issued by the CPCB in the matter of operation of jaggery units and recommendation of the Joint Committee must be strictly observed and complied with. Further, Collector Narsinghpur be directed to strictly enforce the guidelines issued by the Central Pollution Control Board. The State Pollution Control Board is directed to periodically monitor the units and compliance of the guidelines issued by Central Pollution Control Board and in case of any violation to take necessary legal action in addition to the assessment and realisation of environmental compensation.

17

The Original Application No. 81/2021 (CZ) is finally **disposed of** accordingly.

Sheo Kumar Singh, JM

Arun Kumar Verma, EM

11th January, 2022
OA No. 81/2021 (CZ)
K



भारत का राजपत्र The Gazette of India

सी.जी.-डी.एल.-अ.-13112024-258622
CG-DL-E-13112024-258622

असाधारण
EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (i)
PART II—Section 3—Sub-section (i)

प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

सं. 644]

नई दिल्ली, मंगलवार, नवम्बर 12, 2024/कार्तिक 21, 1946

No. 644]

NEW DELHI, TUESDAY, NOVEMBER 12, 2024/KARTIKA 21, 1946

पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय

अधिसूचना

नई दिल्ली, 12 नवम्बर, 2024

सा. का. नि. 703(अ).— केन्द्रीय सरकार, जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 (1974 का 6) की धारा 25 की उपधारा (1) के परंतुक द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, केन्द्रीय प्रदूषण नियंत्रण बोर्ड के परामर्श से, निम्नलिखित श्रेणियों के औद्योगिक संयंत्रों को उक्त उपधारा के उपबंधों के लागू होने से छूट प्रदान करती है, अर्थात्:-

(क) इस अधिसूचना की अनुसूची में यथा सूचीबद्ध 20 तक के प्रदूषण इंडेक्स स्कोर वाले सभी औद्योगिक संयंत्र, इस शर्त के अधीन रहते हुए कि ऐसा संयंत्र राज्य प्रदूषण नियंत्रण बोर्ड या प्रदूषण नियंत्रण समितियों को लिखित में सूचित करेगा;

(ख) सभी औद्योगिक संयंत्र, जिन्होंने ऐसे संयंत्र स्थापित करने की पूर्व सहमति की बाबत पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) के अधीन जारी भारत सरकार के तत्कालीन पर्यावरण और वन मंत्रालय की अधिसूचना सं. का.आ. 1533 (अ), तारीख 14 सितंबर, 2006 के अनुसार पूर्व पर्यावरणीय अनुमति प्राप्त कर ली है।

अधिनियम और इस अधिसूचना के प्रावधानों के अधीन, पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय इस अधिसूचना के कार्यान्वयन को सुव्यवस्थित करने के लिए आवश्यक मानक संचालन प्रक्रिया जारी कर सकता है, जैसा कि उचित समझा जाये।

[फा. सं. क्यू -15012/2/2022-सीपीडब्ल्यू-भाग (1)/इ-240741]

वेद प्रकाश मिश्रा, संयुक्त सचिव

अनुसूची

2016 की वर्गीकरण पद्धति के अनुसार समय-समय पर सीपीसीबी द्वारा वर्गीकृत क्षेत्रों की श्वेत श्रेणी की सूची

1. एयर कूलर/कंडीशनरों की असेंबली, मरम्मत और सर्विसिंग
2. साइकिलों, बच्चों की गाड़ियों और अन्य छोटे गैर-मोटर वाहनों की असेंबली
3. अपशिष्ट कागज़ों की बेलिंग (हाइड्रोलिक प्रेस)
4. अकार्बनिक रसायनों का उपयोग किए बिना जैव उर्वरक और जैव-कीटनाशक
5. रोल्ड पीवीसी शीट से बिस्कुट ट्रे आदि (स्वचालित वैक्यूम बनाने वाली मशीनों का उपयोग करके)
6. चाय का मिश्रण और पैकिंग
7. बिना फाउंड्री के छपाई का ब्लॉक बनाना (लकड़ी का ब्लॉक बनाने को छोड़कर)
8. प्लास्टर ऑफ पेरिस से चाक बनाना (केवल बॉयलर आदि के बिना कास्टिंग)। (सौर शुष्कता /विद्युत ओवन)
9. कच्चे तरल ऑक्सीजन से संपीड़ित ऑक्सीजन गैस (किसी भी विलायक के उपयोग के बिना और केवल अन्य गैसों को अलग करने के लिए दबाव और तापमान बनाए रखकर)
10. कपास और ऊनी होज़ियर बनाना (बिना किसी रंगाई /धुलाई के केवल शुष्क प्रक्रिया)
11. डीजल पंप मरम्मत और सर्विसिंग (पूर्ण यांत्रिक शुष्क प्रक्रिया)
12. केवल असेंबलिंग द्वारा इलेक्ट्रिक लैंप (बीयूएलबी) और सीएफएल विनिर्माण
13. इलेक्ट्रिकल और इलेक्ट्रॉनिक आइटम असेंबलिंग (पूरी तरह से शुष्क प्रक्रिया)
14. इंजीनियरिंग और निर्माण इकाइयां (बिना किसी ऊष्म- उपचार / धातु सतह परिष्करण संचालन / पेंटिंग के शुष्क प्रक्रिया)
15. *सुगंधित* सुपारी उत्पादन/पीसना (पूरी तरह से शुष्क यांत्रिक संचालन)
16. फ्लाइ ऐश ईट/ब्लॉक विनिर्माण
17. केवल असेंबलिंग द्वारा फाउंटेन पेन विनिर्माण
18. कांच की ट्युब से कांच के एम्प्यूल और शीशियाँ बनाना
19. ग्लास पुट्टी और सीलेंट (केवल मशीन के साथ मिश्रण द्वारा)
20. मूंगफली के छिलके उतारना
21. हथकरघा/कालीन बुनाई (बिना रंगाई और ब्लीचिंग प्रक्रिया के)
22. चमड़े की कटिंग और सिलाई (10 से अधिक मशीन और मोटर का उपयोग करके)
23. नारियल की भूसी से काँयर वस्तुओं का विनिर्माण
24. धातु के ढक्कन, कंटेनरों आदि का विनिर्माण
25. जूता ब्रश और वायर ब्रश का विनिर्माण
26. मेडिकल ऑक्सीजन
27. जैविक और अकार्बनिक पोषक तत्व (भौतिक मिश्रण द्वारा)
28. कार्बनिक खाद (मैनुअल मिश्रण)
29. पाउडर दूध की पैकिंग
30. पेपर पिन और यू क्लिप
31. इलेक्ट्रिक मोटरों और जनरेटरों की मरम्मत (ड्राई मैकेनिकल प्रोसेस)
32. रस्सी (प्लास्टिक और कपास)
33. वैज्ञानिक और गणितीय उपकरण विनिर्माण
34. सौर मॉड्यूल गैर-पारंपरिक ऊर्जा उपकरण विनिर्माण इकाई
35. सौर फोटोवोल्टिक सेल के माध्यम से सौर ऊर्जा उत्पादन, पवन ऊर्जा और मिनी हाइड्रल पावर (25 मेगावाट से कम)

36. सर्जिकल और मेडिकल उत्पादों की असेंबली (अपशिष्ट/उत्सर्जन उत्पन्न करने वाली प्रक्रियाओं को शामिल नहीं करना)
37. प्रयुक्त खाना पकाने का तेल संग्रह (यूसीओ) केंद्र*
38. बायोडिग्रेडेबल अपशिष्ट आदि के आधार पर घरेलू बायो-डाइजेस्टर/गोबर-गैस (काउ-डंग) संयंत्र। **
39. ऐसे सीबीजी संयंत्र जो राजपत्र अधिसूचना संख्या 2051 दिनांक 14.07.2020 और संख्या 1972 दिनांक 01.06.2021 की आवश्यकताओं के अनुरूप उप-उत्पादों के रूप में क्रमशः एफओएम और एलएफओएम का उत्पादन करते हैं, और पूरे एफओएम और एलएफओएम को भूमि पर उर्वरक या खाद के रूप में उपयोग करते हैं और किसी भी प्रकार का अपशिष्ट जल भी नहीं बहाते हैं**

क्रम संख्या 1 से 36 की प्रविष्टियों को सीपीसीबी पत्र संख्या बी-29012/ईएसएस (सीपीए)/2015-16 दिनांक 07.03.2016 के माध्यम से वर्गीकृत किया गया था।

* सीपीसीबी पत्र संख्या बी-29016/आरओजीडब्ल्यू/आईपीसी-VI/2020-21, दिनांक 30.04.2020 माध्यम से वर्गीकृत।

** सीपीसीबी पत्र संख्या सीपीसीबी/आईपीसी-VI/आरओजीडब्ल्यू/6686-6730, दिनांक 22.09.2021 के माध्यम से वर्गीकृत।

**MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE
NOTIFICATION**

New Delhi, the 12th November, 2024

G.S.R. 703(E).—In exercise of power conferred by the proviso to sub-section (1) of section 25 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974), the Central Government, in consultation with the Central Pollution Control Board, exempts the following categories of industrial plants from the application of the provisions of the said sub-section, namely:-

(a) all industrial plants having pollution index score upto 20 as listed in the Schedule to this notification, subject to condition that such plant shall inform in writing to the State Pollution Control Boards or the Pollution Control Committees;

(b) all industrial plants which have obtained prior environmental clearance as per the notification of the Government of India in the erstwhile Ministry of Environment and Forests number S.O. 1533(E), dated the 14th September, 2006 issued under the Environment (Protection) Act, 1986 (29 of 1986), in respect of previous consent to establish such plant.

Subject to the provisions of the Act and this notification, MoEFCC may issue necessary standard operating procedure for streamlining implementation of this notification, as deemed appropriate.

[F.No. Q-15012/2/2022-CPW-Part(1) /e-240741]
VED PRAKASH MISHRA, Jt. Secy.

SCHEDULE

LIST OF WHITE CATEGORY OF SECTORS CLASSIFIED BY CPCB FROM TIME TO TIME, AS PER THE 2016 CLASSIFICATION METHODOLOGY

1. Assembly of air coolers /conditioners, repairing and servicing
2. Assembly of bicycles, baby carriages and other small non motorizing vehicles
3. Bailing (hydraulic press) of waste papers
4. Bio fertilizer and bio-pesticides without using inorganic chemicals
5. Biscuits trays etc from rolled PVC sheet (using automatic vacuum forming machines)
6. Blending and packing of tea
7. Block making of printing without foundry (excluding wooden block making)
8. Chalk making from plaster of Paris (only casting without boilers etc. (sun drying / electrical oven)

9. Compressed oxygen gas from crude liquid oxygen (without use of any solvents and by maintaining pressure & temperature only for separation of other gases)
10. Cotton and woolen hosiers making (Dry process only without any dyeing / washing operation)
11. Diesel pump repairing and servicing (complete mechanical dry process)
12. Electric lamp (bulb) and CFL manufacturing by assembling only
13. Electrical and electronic item assembling (completely dry process)
14. Engineering and fabrication units (dry process without any heat treatment / metal surface finishing operations / painting)
15. Flavoured betel nuts production/ grinding (completely dry mechanical operations)
16. Fly ash bricks/ block manufacturing
17. Fountain pen manufacturing by assembling only
18. Glass ampules and vials making from glass tubes
19. Glass putty and sealant (by mixing with machine only)
20. Ground nut decorticating
21. Handloom/ carpet weaving (without dyeing and bleaching operation)
22. Leather cutting and stitching (more than 10 machine and using motor)
23. Manufacturing of coir items from coconut husks
24. Manufacturing of metal caps containers etc
25. Manufacturing of shoe brush and wire brush
26. Medical oxygen
27. Organic and inorganic nutrients (by physical mixing)
28. Organic manure (manual mixing)
29. Packing of powdered milk
30. Paper pins and u clips
31. Repairing of electric motors and generators (dry mechanical process)
32. Rope (plastic and cotton)
33. Scientific and mathematical instrument manufacturing
34. Solar module non-conventional energy apparatus manufacturing unit
35. Solar power generation through solar photovoltaic cell, wind power and mini hydel power (less than 25 MW)
36. Surgical and medical products assembling only (not involving effluent / emission generating processes)
37. Used Cooking Oil Collection (UCO) Center*
38. Household Bio-digesters/gobar-gas (cow-dung) plants based on biodegradable waste etc.**
39. CBG plants producing FOM & LFOM as by products in conformity with requirements of Gazette Notification No. 2051 dated 14.07.2020 & No. 1972 dated 01.06.2021, respectively, and utilizing entire FOM & LFOM as a fertilizer or manure on land and also not discharging any wastewater**

Entries from S. No. 1 to 36 were classified vide CPCB letter no. B-29012/ESS(CPA)/2015-16 dated 07.03.2016.

**Classified vide CPCB letter no. B-29016/ROGW/IPC-VI/2020-21, dated 30.04.2020.*

***Classified vide CPCB letter no. CPCB/IPC-VI/ROGW/6686-6730, dated 22.09.2021.*



भारत का राजपत्र The Gazette of India

सी.जी.-डी.एल.-अ.-13112024-258619
CG-DL-E-13112024-258619

असाधारण
EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (i)
PART II—Section 3—Sub-section (i)

प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

सं. 643]

नई दिल्ली, मंगलवार, नवम्बर 12, 2024/कार्तिक 21, 1946

No. 643]

NEW DELHI, TUESDAY, NOVEMBER 12, 2024/KARTIKA 21, 1946

पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय

अधिसूचना

नई दिल्ली, 12 नवम्बर, 2024

सा. का. नि. 702(अ).— केन्द्रीय सरकार, वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 (1981 का 14) की धारा 21 की उपधारा (1) के परंतुक द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, केन्द्रीय प्रदूषण नियंत्रण बोर्ड के परामर्श से, निम्नलिखित श्रेणियों के औद्योगिक संयंत्रों को उक्त उपधारा के उपबंधों के लागू होने से छूट प्रदान करती है, अर्थात्:-

(क) इस अधिसूचना की अनुसूची में यथा सूचीबद्ध 20 तक के प्रदूषण इंडेक्स स्कोर वाले सभी औद्योगिक संयंत्र, इस शर्त के अधीन रहते हुए कि ऐसा संयंत्र राज्य प्रदूषण नियंत्रण बोर्ड या प्रदूषण नियंत्रण समितियों को लिखित में सूचित करेगा;

(ख) सभी औद्योगिक संयंत्र, जिन्होंने ऐसे संयंत्र स्थापित करने की पूर्व सहमति की बाबत पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) के अधीन जारी भारत सरकार के तत्कालीन पर्यावरण और वन मंत्रालय की अधिसूचना सं. का.आ. 1533 (अ), तारीख 14 सितंबर, 2006 के अनुसार पूर्व पर्यावरणीय अनुमति प्राप्त कर ली है।

अधिनियम और इस अधिसूचना के प्रावधानों के अधीन, पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय इस अधिसूचना के कार्यान्वयन को सुव्यवस्थित करने के लिए आवश्यक मानक संचालन प्रक्रिया जारी कर सकता है, जैसा कि उचित समझा जाये।

[फा. सं. क्यू-15012/2/2022-सीपीडब्ल्यू-भाग (1)/इ-240741]

वेद प्रकाश मिश्रा, संयुक्त सचिव

अनुसूची

2016 की वर्गीकरण पद्धति के अनुसार समय-समय पर सीपीसीबी द्वारा वर्गीकृत क्षेत्रों की श्वेत श्रेणी की सूची

1. एयर कूलर/कंडीशनरों की असेंबली, मरम्मत और सर्विसिंग
2. साइकिलों, बच्चों की गाड़ियों और अन्य छोटे गैर-मोटर वाहनों की असेंबली
3. अपशिष्ट कागज़ों की बेलिंग (हाइड्रोलिक प्रेस)
4. अकार्बनिक रसायनों का उपयोग किए बिना जैव उर्वरक और जैव-कीटनाशक
5. रोल्ड पीवीसी शीट से बिस्कुट ट्रे आदि (स्वचालित वैक्यूम बनाने वाली मशीनों का उपयोग करके)
6. चाय का मिश्रण और पैकिंग
7. बिना फाउंड्री के छपाई का ब्लॉक बनाना (लकड़ी का ब्लॉक बनाने को छोड़कर)
8. प्लास्टर ऑफ पेरिस से चाक बनाना (केवल बॉयलर आदि के बिना कास्टिंग)। (सौर शुष्कता /विद्युत ओवन)
9. कच्चे तरल ऑक्सीजन से संपीड़ित ऑक्सीजन गैस (किसी भी विलायक के उपयोग के बिना और केवल अन्य गैसों को अलग करने के लिए दबाव और तापमान बनाए रखकर)
10. कपास और ऊनी होज़ियर बनाना (बिना किसी रंगाई /धुलाई के केवल शुष्क प्रक्रिया)
11. डीजल पंप मरम्मत और सर्विसिंग (पूर्ण यांत्रिक शुष्क प्रक्रिया)
12. केवल असेंबलिंग द्वारा इलेक्ट्रिक लैंप (बीयूएलबी) और सीएफएल विनिर्माण
13. इलेक्ट्रिकल और इलेक्ट्रॉनिक आइटम असेंबलिंग (पूरी तरह से शुष्क प्रक्रिया)
14. इंजीनियरिंग और निर्माण इकाइयां (बिना किसी ऊष्म- उपचार / धातु सतह परिष्करण संचालन / पेंटिंग के शुष्क प्रक्रिया)
15. सुगंधित सुपारी उत्पादन/पीसना (पूरी तरह से शुष्क यांत्रिक संचालन)
16. फ्लाई ऐश ईट/ब्लॉक विनिर्माण
17. केवल असेंबलिंग द्वारा फाउंटेन पेन विनिर्माण
18. कांच की ट्यूब से कांच के एम्प्यूल और शीशियाँ बनाना
19. ग्लास पुट्टी और सीलेंट (केवल मशीन के साथ मिश्रण द्वारा)
20. मूंगफली के छिलके उतारना
21. हथकरघा/कालीन बुनाई (बिना रंगाई और ब्लीचिंग प्रक्रिया के)
22. चमड़े की कटिंग और सिलाई (10 से अधिक मशीन और मोटर का उपयोग करके)
23. नारियल की भूसी से कॉयर वस्तुओं का विनिर्माण
24. धातु के ढक्कन, कंटेनरों आदि का विनिर्माण
25. जूता ब्रश और वायर ब्रश का विनिर्माण
26. मेडिकल ऑक्सीजन
27. जैविक और अकार्बनिक पोषक तत्व (भौतिक मिश्रण द्वारा)
28. कार्बनिक खाद (मैनुअल मिश्रण)
29. पाउडर दूध की पैकिंग
30. पेपर पिन और यू क्लिप
31. इलेक्ट्रिक मोटरों और जनरेटरों की मरम्मत (ड्राई मैकेनिकल प्रोसेस)
32. रस्सी (प्लास्टिक और कपास)
33. वैज्ञानिक और गणितीय उपकरण विनिर्माण
34. सौर मॉड्यूल गैर-पारंपरिक ऊर्जा उपकरण विनिर्माण इकाई
35. सौर फोटोवोल्टिक सेल के माध्यम से सौर ऊर्जा उत्पादन, पवन ऊर्जा और मिनी हाइड्रल पावर (25 मेगावाट से कम)
36. सर्जिकल और मेडिकल उत्पादों की असेंबली (अपशिष्ट/उत्सर्जन उत्पन्न करने वाली प्रक्रियाओं को शामिल नहीं करना)
37. प्रयुक्त खाना पकाने का तेल संग्रह (यूसीओ) केंद्र*
38. बायोडिग्रेडेबल अपशिष्ट आदि के आधार पर घरेलू बायो-डाइजेस्टर/गोबर-गैस (काउ-डंग) संयंत्र।**
39. ऐसे सीबीजी संयंत्र जो राजपत्र अधिसूचना संख्या 2051 दिनांक 14.07.2020 और संख्या 1972 दिनांक 01.06.2021 की आवश्यकताओं के अनुरूप उप-उत्पादों के रूप में क्रमशः एफओएम और एलएफओएम का उत्पादन करते हैं, और पूरे

एफओएम और एलएफओएम को भूमि पर उर्वरक या खाद के रूप में उपयोग करते हैं और किसी भी प्रकार का अपशिष्ट जल भी नहीं बहाते हैं**

क्रम संख्या 1 से 36 की प्रविष्टियों को सीपीसीवी पत्र संख्या बी-29012/ईएसएस (सीपीए)/2015-16 दिनांक 07.03.2016 के माध्यम से वर्गीकृत किया गया था।

* सीपीसीवी पत्र संख्या बी-29016/आरओजीडब्ल्यू/आईपीसी-VI/2020-21, दिनांक 30.04.2020 माध्यम से वर्गीकृत।

** सीपीसीवी पत्र संख्या सीपीसीवी/आईपीसी-VI/आरओजीडब्ल्यू/6686-6730, दिनांक 22.09.2021 के माध्यम से वर्गीकृत।

MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE

NOTIFICATION

New Delhi, the 12th November, 2024

G.S.R. 702(E).—In exercise of power conferred by the proviso to sub-section (1) of section 21 of the Air (Prevention and Control of Pollution) Act, 1981 (14 of 1981), the Central Government, in consultation with the Central Pollution Control Board, exempts the following categories of industrial plants from the application of the provisions of the said sub-section, namely:-

(a) all industrial plants having pollution index score upto 20 as listed in the Schedule to this notification, subject to condition that such plant shall inform in writing to the State Pollution Control Boards or the Pollution Control Committees;

(b) all industrial plants which have obtained prior environmental clearance as per the notification of the Government of India in the erstwhile Ministry of Environment and Forests number S.O. 1533(E), dated the 14th September, 2006 issued under the Environment (Protection) Act, 1986 (29 of 1986), in respect of previous consent to establish such plant.

Subject to the provisions of the Act and this notification, MoEFCC may issue necessary standard operating procedure for streamlining implementation of this notification, as deemed appropriate.

(No. Q-15012/2/2022-CPW-Part(1) /e-240741)

VED PRAKASH MISHRA, Jt.Secy.

SCHEDULE

LIST OF WHITE CATEGORY OF SECTORS CLASSIFIED BY CPCB FROM TIME TO TIME, AS PER THE 2016 CLASSIFICATION METHODOLOGY

1. Assembly of air coolers /conditioners, repairing and servicing
2. Assembly of bicycles, baby carriages and other small non motorizing vehicles
3. Bailing (hydraulic press) of waste papers
4. Bio fertilizer and bio-pesticides without using inorganic chemicals
5. Biscuits trays etc from rolled PVC sheet (using automatic vacuum forming machines)
6. Blending and packing of tea
7. Block making of printing without foundry (excluding wooden block making)
8. Chalk making from plaster of Paris (only casting without boilers etc. (sun drying / electrical oven)
9. Compressed oxygen gas from crude liquid oxygen (without use of any solvents and by maintaining pressure & temperature only for separation of other gases)
10. Cotton and woolen hosiery making (Dry process only without any dyeing / washing operation)
11. Diesel pump repairing and servicing (complete mechanical dry process)
12. Electric lamp (bulb) and CFL manufacturing by assembling only
13. Electrical and electronic item assembling (completely dry process)
14. Engineering and fabrication units (dry process without any heat treatment / metal surface finishing operations / painting)

15. Flavoured betel nuts production/ grinding (completely dry mechanical operations)
16. Fly ash bricks/ block manufacturing
17. Fountain pen manufacturing by assembling only
18. Glass ampules and vials making from glass tubes
19. Glass putty and sealant (by mixing with machine only)
20. Ground nut decorticating
21. Handloom/ carpet weaving (without dyeing and bleaching operation)
22. Leather cutting and stitching (more than 10 machine and using motor)
23. Manufacturing of coir items from coconut husks
24. Manufacturing of metal caps containers etc
25. Manufacturing of shoe brush and wire brush
26. Medical oxygen
27. Organic and inorganic nutrients (by physical mixing)
28. Organic manure (manual mixing)
29. Packing of powdered milk
30. Paper pins and u clips
31. Repairing of electric motors and generators (dry mechanical process)
32. Rope (plastic and cotton)
33. Scientific and mathematical instrument manufacturing
34. Solar module non-conventional energy apparatus manufacturing unit
35. Solar power generation through solar photovoltaic cell, wind power and mini hydel power (less than 25 MW)
36. Surgical and medical products assembling only (not involving effluent / emission generating processes)
37. Used Cooking Oil Collection (UCO) Center*
38. Household Bio-digesters/gobar-gas (cow-dung) plants based on biodegradable waste etc.**
39. CBG plants producing FOM & LFOM as by products in conformity with requirements of Gazette Notification No. 2051 dated 14.07.2020 & No. 1972 dated 01.06.2021, respectively, and utilizing entire FOM & LFOM as a fertilizer or manure on land and also not discharging any wastewater**

Entries from S. No. 1 to 36 were classified vide CPCB letter no. B-29012/ESS(CPA)/2015-16 dated 07.03.2016.

**Classified vide CPCB letter no. B-29016/ROGW/IPC-VI/2020-21, dated 30.04.2020.*

***Classified vide CPCB letter no. CPCB/IPC-VI/ROGW/6686-6730, dated 22.09.2021.*

VAKALATNAMA
[Rule 4(1) of the Rules framed under Advocates Act, 1961]
BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL CENTRAL
ZONAL BENCH AT BHOPAL

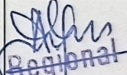
OA No. 215/2024 (CZ) (NGT PB OA- 1092/2024)

IN THE MATTER OF:
INDIFFERENT ATTITUDE OF NGT AND POLLUTION BOARD
ILLEGAL OPERATION OF JAGGERY MAKING UNITS APPEARING IN
SWADESH BHOPAL DATED 27.07.2024

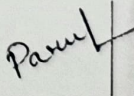
I Alok Jain named below do hereby appoint, engage, and authorize advocate(s) named below to appear, act and plead as aforesaid case proceedings which shall include application for restoration, setting aside of ex- party orders, corrections, modifications, review and recall of orders passed in these proceedings, in this court or any other court in which the same may be tried/ heard/proceeded and also in appellate. Revisional and executing court in respect of proceedings arising from this case/ proceedings as per agreed terms and conditions and authorize him/them to sign and file pleadings, appeals, cross objections, applications, affidavit or other documents as may be deemed necessary for the proper prosecution/defence of the case in all its stages and also agree to ratify and confirm act done by him/them as if done by me.

In witness whereof i/we do hereunto set my/our hand to the presents, the contents of which have been duly understood by me /us this **16.01.2025 at Jabalpur.**

PARTICULARS OF EACH PARTY EXECUTING VAKALATNAMA

Name & Fathers Name	Registered Address	E-Mail Add & Telephone (If any)	Status in case	Signature
Alok Jain, Regional Officer, MPPCB Regional Office JABALPUR	Vijay Nagar, Jabalpur, MP, 482002	9425134338 Ropcb- jabalpur@mp.gov.in	Officer- in-Charge	 Regional Officer M.P. Pollution Control Board Jabalpur (M.P.)

Accepted

Name & Enrollment. No.	Address (If any) E-Mail Add.	Telephone (If any)	Full Signature
PARUL BHADORIA 1587-2012	parul.bhadoria04@gmail.com	8085977111	
PRANJAL PANDEY MP 2881-2021	advocatepranjalpandey@gmail.com	9340657120	